



A BRIEF REPORT
OF
THE BUSINESS TRANSACTED DURING THE
TENTH SESSION
(15 JULY – 9 AUGUST, 2019)
OF
THE SEVENTH LEGISLATIVE ASSEMBLY
OF
THE STATE OF GOA

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA

2019



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Of
The Business Transacted during the
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PREFACE

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Tenth Session, which was held from 15 July to 9 August, 2019.

PORVORIM-Goa
24/9/2019

Ms. Namrata Ulman
Secretary, Legislature

RESUME OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS TENTH SESSION HELD ON 15, 16, 17, 18, 19, 22, 23, 24, 25, 26, 29, 30, 31, 1, 2, 5, 6, 7, 8 AND 9 AUGUST 2019.

1. INTRODUCTION

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Dr.Smt.Mridula Sinha, the Hon.Governor of Goa vide Order dated the 13th June, 2019 summoned the Tenth Session of the Seventh Legislative Assembly of the State of Goa, which commenced on 15th July, 2019, at 11:30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The August House had a duration of 125 hours and 34 minutes during its 20 sittings, which was held on 15, 16, 17, 18, 19, 22, 23, 24, 25, 26, 29, 30, 31, 1, 2, 5, 6, 7, 8 and 9 August 2019.

2. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 125 hours and 34 minutes

Sl. No	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	14.7.2019	11:30 AM to 1:06 PM	1	36
		2:30 PM to 3:55 PM	1	25
2.	16.7.2019	11:30 AM to 12:59 PM	1	29
		2:30 PM to 4:24 PM	1	54
3.	17.7.2019	11:30 AM to 12:59 PM	1	29
		2:30 PM to 4:37 PM	2	7
4.	18.7.2019	11:30 AM to 12:49 PM	1	18
		2:30 PM to 4:12 PM	1	42
5.	19.7.2019	11:30 AM to 1:01 PM	1	31
		2:30 PM to 4:10 PM	1	40
		4:40 PM to 7:48 PM	3	8
6.	22.7.2019	11:30 AM to 1:02 PM	1	32
		2:30 PM to 4:27 PM	1	57
		4:45 PM to 10:08 PM	5	23
7.	23.7.2019	11:30 AM to 1:12 PM	1	42
		2:30 PM to 4:00 PM	1	30
		4:30 PM to 10:02 PM	5	32
8.	24.7.2019	11:30 AM to 1:11 PM	1	41
		2:30 PM to 4:09 PM	1	39
		4:30 PM to 9:22 PM	4	52
9.	25.7.2019	11:30 AM to 1:41 PM	2	11
		2:30 PM to 4:14 PM	1	44
		4:44 PM to 8:14 PM	3	30
10.	26.7.2019	11:30 AM to 1:10 PM	1	40
		2:30 PM to 4:16 PM	1	46
		4:30 PM to 8:48 PM	4	18
11.	29.7.2019	11:30 AM to 1:00 P.M	1	30
		2:30 PM to 4:10 PM	1	40
		4:30 PM to 7:30 PM	3	
12.	30.7.2019	11:30 AM to 1:03 PM	1	33
		2:30 PM to 4:13 PM	1	43
		4:30 PM to 8:34 PM	4	4

13.	31.7.2019	11:30 AM to 1:32 PM 2:30 PM to 4:03 PM 4:30 PM to 10:53 PM	2 1 6	2 33 23
14.	01.08.2019	11:30 AM to 1:07 PM 2:30 PM to 3:59 PM 4:30 PM to 8:59 PM	1 1 4	37 29 29
15.	02.08.2019	11:30 AM to 1:41 PM 2:30 PM to 4:00 PM 4:30 PM to 8:20 PM	2 1 3	11 30 50
16.	05.08.2019	11:30 AM to 1:00 PM 2:30 PM to 4:00 PM 4:41PM to 7:44 PM	1 1 3	30 30 3
17.	06.08.2019	11:30 AM to 1:02 PM 2:30 PM to 4:00 PM 4:30 PM to 11:32 PM	1 1 7	42 30 2
18.	07.08.2019	11:30 AM to 1:20 PM 2:30 PM to 4:20 PM 4:45 PM to 9:47 PM	1 1 5	50 50 2
19.	08.08.2019	11:30 AM to 1:05 P.M 2:30 PM to 4:00 A.M 4:30 P.M to 12:08 A.M	1 1 7	35 30 38
20.	09.08.2019	11:30 A.M to 1:36 P.M 2:30 P.M to 4:50 PM	2 2	6 20

3. ATTENDANCE OF THE HON.MEMBERS DURING THE TENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKER, DY.SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Sl.No	Name of the Hon.Member	No of day/s attended the Session
1.	Shri. Aleixo Reginaldo Lourenco	20 days
2.	Shri. Antonio Caetano Fernandes	20 days
3	Smt. Alina Saldanha	20 days
4.	Shri. Atanasio Monserrate	20 days
5.	Shri. Churchill Alemao	20 days
6.	Shri. Clafasio Dias	20 days
7.	Shri. Dayanand R. Sopte	20 days
8.	Shri. Francisco Silveira	20 days
9.	Shri. Glenn Souza Ticlo	20 days
10.	Shri. Jayesh Salgaonkar	20 days
11.	Shri. Joshua D'Souza	20 days
12.	Shri. Jose Luis Carlos Almeida	20 days
13.	Shri. Luizinho Faleiro	20 days

14.	Shri. Nilkanth R. Halarnkar	20 days
15.	Shri Pandurang Madkaikar	15 days
16.	Shri Pratapsingh Rane	20 days
17.	Shri. Prasad S. Gaonkar	20 days
18.	Shri. Pravin Zantye	20 days
19.	Shri. Ravi S. Naik	20 days
20.	Shri Ramkrishna Dhavalikar	20 days
21.	Shri. Rohan Khaunte	20 days
22.	Shri. Subhash A. Shirodkar	20 days
23.	Shri Vijai Sardesai	20 days
24.	Shri. Vinod Paliencar	20 days
25.	Shri. Wilfred D'Sa	20 days

Date of sitting
15.7.2019

1. NATIONAL ANTHEM

The National Anthem was played at the commencement of the Session on the 15th July, 2019 at 11:30 AM at the Assembly Hall, Porvorim, Goa.

2. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2A and 3B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS LAID ON THE TABLE

1. Postponed Unstarred Question No.45 tabled by Shri Digambar Kamat, MLA regarding 'Works undertaken by Water Resources Department below 5 lakhs' (originally slated for answer on 30-01-2019) was laid on the Table.

2. Postponed Unstarred Question No.51 tabled by Shri Digambar Kamat, MLA regarding 'Works sanctioned by Water Resources Department' (originally slated for answer on 30-01-2019) was laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(b) Reply Postponed:-

Replies to Unstarred Question Nos.15, 78 and 35 were postponed to the 29/7/2019.

3. ZERO HOUR MENTION:

The Hon.Members of the House efficiently utilized the Parliamentary devices to call the attention of the House on matters of urgent public importance in the form of Zero Hour Mention and the subject matter of the Mention is enumerated below:

(1) **SHRI PRAVIN ZANTYE, MLA** made a mention about most of employees having lost their jobs due to closure of mining activity and to restart mining activity.

DR. PRAMOD SAWANT, Chief Minister replied to the Zero Hour Mention.

4. OBITUARY REFERENCES

SPEAKER, made Obituary References to the passing away of the following distinguished luminaries:

- (1) Late Shri Dr. Wilfred Menezes Mesquita, former Cabinet Minister of Revenue, Environment, Sports and Youth Affairs, and former Commissioner for N.R.I Affairs;
- (2) Late Shri Mohandas Nayak, a noted Industrialist, social worker and educationist.
- (3) Late Shri Rtd. Col. Arvind Joglekar, a patriot and author;
- (4) Late Shri Pandurang Sahastrabuddhe, a veteran litterateur;
- (5) Late Shri Dr. Girish Karnad, renowned litterateur, a veteran scholar, playwright, thespian, film director, actor, theatre artiste and recipient of the prestigious Padma Bhushan, Padma Shri and Jnanpith Awards.
- (6) Late Shri Dinyar Contractor, a veteran theatre artiste and director and recipient of the prestigious Padma Shri award.
- (7) Late Shri Veeru Devgan, a renowned film director and producer;
- (8) Late Shri Mohan Ranade, a veteran freedom fighter;
- (9) Late Shri Basant Kumar Birla, veteran Industrialist;
- (10) Late Shri Shivling Bhonsale, veteran freedom fighter.
- (11) Late Shri Bonaventure D’Pietro, Konkani writer and playwright in Roman Script.

The following Members spoke on the Obituary References:

1. Shri Luizinho Faleiro, MLA
2. Shri Jose Luis Carlos Almeida, MLA
3. Shri Ramakrishna Dhavalikar, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Churchill Alemao, MLA
6. Shri Mauvin Godinho, Minister for Panchayat
7. Dr. Pramod Sawant, Chief Minister
8. Shri Rajesh Patnekar, Speaker

The House stood in silence for 1 minute, as a mark of respect to the departed souls. The Obituary References were unanimously adopted by the House.

5. BILLS ASSENTED

The Assent of the Hon.Governor of Goa to the following 8 Bills passed by the Seventh Legislative Assembly were reported by the Secretary Legislature.

1. The Goa Appropriation Bill, 2019
2. The Goa Appropriation (Vote on Account) Bill, 2019
3. The Goa Commission for Scheduled Castes and Tribes (Amendment) Bill, 2019
4. The Goa Goods and Services Tax (Amendment) Bill, 2019
5. The Goa Registration of Tourist Trade (Amendment) Bill, 2019
6. The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019
7. The Goa Public Health (Amendment) Bill, 2019 and
8. The Goa Value Added Tax (Eleventh Amendment) Bill, 2019

6. BUSINESS ADVISORY COMMITTEE REPORT

DR.PRAMOD SAWANT, Chief Minister presented the Second Report (2019) of the Business Advisory Committee; and

DR.PRAMOD SAWANT, Chief Minister also moved the following:

“This House do agree with the Second Report (2019) of the Business Advisory Committee”.

7. NOMINATION OF MEMBERS ON THE PANEL OF THE PRESIDING MEMBERS FOR THE YEAR (2019-2020)

The following Members were nominated on the Panel of the Presiding Members for the year 2019-2020.

1. Shri Dayanand Sopte, MLA.
2. Shri Isidore Fernandes, MLA.
3. Shri Jayesh Salgaonkar, MLA.
4. Shri Prasad Gaonkar, MLA.

8. MOTION OF THANKS TO GOVERNOR’S ADDRESS(DAY-1)

SHRI GLENN SOUZA TICLO, MLA moved the following:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Tenth Session are deeply grateful to the Governor for the Address which she has been pleased to deliver to the House on the 29th January, 2019.”

SHRI DAYANAND SOPTE, MLA seconded the Motion.

The following Members spoke:

1. Shri Glenn Ticlo, MLA
2. Shri Dayanand Sopte, MLA
3. Shri Churchill Alemao, MLA
4. Shri Ramkrishna Dhavalikar, MLA
5. Shri Pratapsingh R. Rane, MLA
6. Shri Pravin Zantye, MLA

The House was adjourned at 3:55PM to meet at 11:30AM on Tuesday the 16 July 2019.

DATE OF SITTING

16.7.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS WERE ORALLY ANSWERED

a. Postponed Starred Question No.5A tabled by Shri Nilkanth Halarnkar, MLA regarding 'Permissions for Casinos' (originally slated for answer on 31-01-2019) was answered.

b. Postponed Starred Question No.9A tabled by Shri Antonio Fernandes, MLA regarding 'Traffic Sentinel Scheme' (originally slated for answer on 31-01-2019) was orally answered

(2) POSTPONED STARRED QUESTIONS FURTHER POSTPONED

a. Postponed Starred Question No.6A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Investigation into Illegal Mining by SIT' (originally slated for answer on 31-01-2019) was further postponed to the next session.

(3) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2A, 3C and 4A for the day was orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 12B was postponed to 6/8/2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) POSTPONED UNSTARRED QUESTION FURTHER POSTPONED

Postponed Unstarred Question No.142 tabled by Shri Clafasio Dias, MLA regarding 'Legal expenses incurred in mining related cases' (originally slated for answer on 31-01-2019) was further postponed to 6/8/2019.

(b) Reply Postponed:-

Reply to Unstarred Question No.93 was postponed to 6/8/2019.

(c) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

SHRI NILKANTH HALANKAR, MLA made a mention about fear in the minds of travellers commuting on NH-17 from Colvale bridge to Guirim Cross Junction, as there is no proper service roads, no proper sign boards which results in fatal accidents.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works replied to the Mention.

3. CALLING ATTENTIONS

1. SHRI PRAVIN ZANTYE, MLA called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Gaonkarwada and Manasbag of Village Panchayat Mulgao-Bicholim since the Contractor of Goa State Infrastructure Development Corporation has failed to complete the work of repair and renovation of Government Primary School at the above places causing inconvenience and hardship to the students. The classes of Gaonkarwada Government Primary School are currently being conducted in one of the room of V. P. Mulgao building and students of Manasbag School are studying in one of the houses at Manasbag - Mulgao. The roofs of the above Schools are kept open and the structure of school may collapse anytime. The action/steps the Government intends to take in the matter”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

SHRI RAMKRISHNA DHAVALIKAR, MLA sought clarifications.

2. SHRI ALEIXO REGINALDO LOURENCO, MLA called the attention of the Minister for Urban Development to the following:

“Fear and anxiety in the minds of the people of residents of Curtorim Constituency and other surrounding villages and towns such as Macasana, Sao Jose de Areal, and parts of Fatorda and Margao regarding the air and ground water

pollution and public nuisance caused by failure and malfunctioning of the Sonsoddo garbage plant. Measures the Government intends to take in the matter.”

SHRI MILIND NAIK, Minister for Urban Development postponed the Reply to Calling Attention to 17/7/2019.

4. DISCUSSION ON MOTION OF THANKS (DAY 2)

DISCUSSION on the following Motion proposed by **Shri Glenn SouzaTiclo**, MLA and seconded by **Shri Dayanand Sopte, MLA**.

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Tenth Session are deeply grateful to the Governor for the Address which she has been pleased to deliver to the House on the 29th January, 2019.”

The Amendments at Sl. Nos.1 to 21 on List No.1 and Amendments at Sl. Nos. 1 to 8 in List No.2 separately printed and circulated were moved by S/Shri Digambar Kamat and Luizinho Faleiro, MLAs.

The following Members took part in the Debate:

- 1.Smt. Alina Saldanha, MLA
- 2.Shri Digambar Kamat, MLA
- 3.Shri Luizinho Faleiro, MLA
- 4.Shri Ravi Naik, MLA
- 5.Shri Rohan Khaunte, MLA
- 6.Shri Aleixo R. Lourenco,MLA
- 7.Shri Joshua P. De Souza, MLA

The House was adjourned at 4:24 PM to meet at 11:30 AM on Wednesday the 17 July 2019

DATE OF SITTING

17.7.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTION FURTHER POSTPONED

Postponed Starred Question No.7A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘Government Land granted to Mormugao Port Trust’ (originally slated for answer on 31-01-2019) was further postponed to 7/8/2019

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2C and 3A for the day was orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 4B was postponed to 24/7/2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

UNSTARRED QUESTIONS

(a) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

2. ZERO HOUR MENTION:

SHRI CHURCHILL ALEMAO, MLA made a mention about the LED street lights installed in Benaullim Constituency in last 2 years through the Central Scheme are not in working condition and the action Government intends to take.

SHRI NILESH CABRAL, Minister for Power replied to the Mention.

3. PAPERS LAID ON THE TABLE

1. DR. PRAMOD SAWANT, Chief Minister laid the Performance Budget 2019-20 in respect to the following Demands for Grants:

- (1) Prosecution (Demand No. 5).
- (2) Election Office (Demand No. 6).
- (3) Transport (Demand No. 13).
- (4) Industries, Trade & Commerce (Demand No. 19).
- (5) Administrative Tribunal (Demand No. 28).
- (6) Small Saving & Lotteries (Demand No. 30).
- (7) Government Polytechnic, Bicholim (Demand No. 38).
- (8) Government Polytechnic, Curchorem (Demand No. 39).
- (9) Goa College of Art (Demand No. 44).
- (10) Employment (Demand No. 60).
- (11) Department of Sainik Welfare (Demand No. 63).
- (12) State Election Commission (Demand No. 73).
- (13) Planning, Statistics & Evaluation (Demand No. 75).
- (14) Airport/Civil Aviation (Demand No. 84).
- (15) Rural Development (Demand No. 85).

2. DR. PRAMOD SAWANT, Chief Minister laid the Audited Annual Accounts of Goa University for the year 2016 – 17.

3. SHRI CHANDRAKANT KAVLEKAR, Dy. Chief Minister laid the Rules/Notification/By Laws/Order:

1. Notification No. CIF/51(Part)/S-I/2017/3874 dated 11th January, 2018 published in the Official Gazette Series-II No. 41 dated 11th January, 2018.
2. Notification No. VI/BLR/(2)/A-144/IFB/2019/4233 dated 21st February, 2019 published in the Official Gazette Series-II No. 47 dated 21st February, 2019.
3. Notification No. VI/BLR/(2)/A-117/(a)/4210 dated 28th February, 2019 published in the Official Gazette Series-I No. 48 dated 28th February, 2019.

4. SHRI MANOHAR AZGAONKAR, Dy. Chief Minister laid the 36th Annual Report of Goa Tourism Development Corporation Limited for the year 2017 – 18.

5. SHRI GOVIND GAWDE, Minister for Art & Culture and Tribal Welfare laid the following Annual Reports/Notifications:

A) The Annual Reports of the Goa Scheduled Tribes Finance and Development Corporation Limited for the year 2017-18.

B) The Annual Report of the Goa Commission for Scheduled Castes and Scheduled Tribes for the year 2018 – 19.

C) Notifications/Order:

1) Notification No. DCS/S/Ker/PF/2019-20/67 dated 18th June, 2019 published in the Official Gazette of Goa, Series-I No. 12 dated 20th June, 2019.

2) Notification No. DCS/ENF/NFSA-SFC/2019-20/39 dated 28th May, 2019 published in the Official Gazette of Goa, Series-I No. 09 dated 30th May, 2019.

3) Notification No. DCS/S/Ker/PF/2019-20/44 dated 17th May, 2019 published in the Official Gazette of Goa, Series-I No. 07 dated 23rd May, 2019.

4) Notification No. DCS/S/Ker/PF/2019-20/18 dated 17th April, 2019 published in the Official Gazette of Goa, Series-I No. 04 dated 25th Sept., 2018.

5) Notification No. DCS/S/Ker/PF/2018-19/475 dated 22nd March, 2019 published in the Official Gazette of Goa, Series-I No. 52 dated 28th March, 2019.

6) Notification No. DCS/S/Ker/PF/2018-19/431 dated 19th Feb., 2018 published in the Official Gazette of Goa, Series-I No. 48 dated 28th Feb., 2019.

7) Order No. DCS/EST/Creation-New/Post/2018-19/438 dated 12th Feb., 2019 published in the Official Gazette of Goa, Series-I No. 47 dated 21st Feb., 2019.

8) Order No. DCS/EST/Dept-Strength/2018-19/437 dated 12th Feb 2019 published in the Official Gazette of Goa, Series-I No. 47 dated 21st Feb., 2019.

9) Notification No. DCS/S/Ker/PF/2018-19/390 dated 21st Jan., 2019 published in the Official Gazette of Goa, Series-I No. 44 dated 31st Jan., 2019.

10) Notification No. DCS/S/Ker/PF/2018-19/356 dated 26th Dec., 2018 published in the Official Gazette of Goa, Series-I No. 40 dated 3rd Jan., 2019

4. **POSTPONED CALLING ATTENTION**

SHRI ALEIXO REGINALDO LOURENCO, MLA called the attention of the Minister for Urban Development to the following on 16/7/2019:

“Fear and anxiety in the minds of the residents of Curtorim Constituency and other surrounding villages and towns like Macasana, Sao Jose de Areal, and parts of Fatorda and Margao regarding the air and ground water pollution and public nuisance caused by failure and malfunctioning of the Sonsoddo treatment garbage plant. Measures the Government intends to take in the matter.”

SHRI MILIND NAIK, Minister for Urban Development made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Aleixo R. Lourenco, MLA.
2. Shri Vijai Sardesai, MLA.
3. Shri Churchill Alemao, MLA.
4. Shri Digambar Kamat, MLA.
5. Shri Luizinho Faleiro, MLA.
6. Shri Ramkrishna Dhavalikar, MLA.
7. Shri Aleixo R. Lourenco, MLA.

Shri Nilesh Cabral, Minister for Power replied to the points moved by the mover.

5. **CALLING ATTENTIONS**

1. SHRI PRAVIN ZANTYE, MLA called the attention of the Minister for Health to the following:

“Fear and anxiety in the minds of the people that serious patients especially those who suffer from heart problems from Mayem and surrounding areas have died due to delay in reaching GMC, as 108 Ambulance is not permitted to cross the Chodan-Ribandara ferry as per the rules/guidelines/instructions issued by the Health Department that patients should be taken first to PHC, Bicholim, then to District Hospital, Mapusa and then to GMC. Steps the Government will take to withdraw the Circular issued to 108 Ambulance immediately and shift the serious patients from Mayem and surrounding areas to well-equipped GMC for heart patients by using the ferry services and thus save their lives.”

SHRI VISHWAJIT RANE, Minister for Health made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Pravin Zantye, MLA.
2. Shri Aleixo R. Lourenco, MLA.

2. SHRI ALEIXO REGINALDO LOURENCO, MLA moved the following :

“Fear and anxiety in the minds of farmers that Surat District Co-operative Milk Producers Union Ltd,(SUMUL) on rejection of 4000 liters of milk which is affecting the lives of the farmers and their families. The measures the Government would undertake to investigate into the administrative matter of Goa Diary.”

The Reply to the Calling Attention was postponed to 18/07/2019 by **DR. PRAMOD SAWANT, Chief Minister.**

6. FURTHER DISCUSSION AND VOTING ON THE MOTION OF THANKS (LAST DAY)

Further Discussion and Voting on the **Motion of Thanks** to the Address of the Governor moved by **Shri Glenn Souza Ticlo, MLA** and seconded by **Shri Dayanand Sopte, MLA.**

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Tenth Session are deeply grateful to the Governor for the Address which she has been pleased to deliver to the House on the 29th January, 2019.”

(Discussed and voted alongwith Amendments to the Motion)

The following Members took part in the Debate:

1. Shri Vijai Sardesai, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Digambar Kamat, MLA
4. Shri Isidore Fernandes, MLA

DR. PRAMOD SAWANT, CHIEF MINISTER replied to the Debate.

The Amendments at Sl. Nos.1 to 21 on List No.1 and Amendments at Sl. Nos.1 to 8 in List No. 2 separately printed and circulated were moved by S/Shri Digambar Kamat, Leader of Opposition, Luizinho Faleiro, Ravi S. Naik and Aleixo R. Lourenco, MLAs were put to vote and negatived.

The Motion of Thanks was put to vote and adopted.

The House was adjourned at 4: 37 PM to meet at 11:30 AM on Thursday the 18 July 2019.

DATE OF SITTING

18.7.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS WERE ORALLY ANSWERED

a. Postponed Starred Question No.1A tabled by Shri Wilfred D'Sa, MLA regarding 'Recruitment in Power Department' (originally slated for answer on 30-01-2019) was orally answered.

b. Postponed Starred Question No.1A tabled by S/Shri Digambar Kamat, Leader of Opposition and Wilfred D'Sa, MLA regarding 'CRZ Violation in the State' (originally slated for answer on 31-01-2019) was orally answered.

c. Postponed Starred Question No.6B tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'CRZ approval to Zuari Agro Chemicals Plant Expansion' (originally slated for answer on 31-01-2019) was orally answered.

(2) POSTPONED STARRED QUESTIONS FURTHER POSTPONED

a. Postponed Starred Question No.2B tabled by Shri Wilfred D'Sa, MLA regarding 'Unauthorized Development of Land across the State (originally slated for answer on 31-01-2019) was further postponed to 8/8/2019.

(3) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. No 1B for the day was orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 4A was postponed to 25/7/2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(4) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

(a) Postponed Unstarred Question No.5 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Applications received for Land Conversion' (originally slated for answer on 31-01-2019) was laid on the Table.

(b) Postponed Unstarred Question No.31 tabled by Smt.Alina Saldanha, MLA regarding 'Conversion of Land in Sy.No 230/1 in the Village of Cortalim' (originally slated for answer on 31-01-2019) was laid on the Table.

(5) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) was laid on the Table.

(2) ZERO HOUR MENTION:

SHRI CHURCHILL ALEMAO, MLA made a mention about the fear and Apprehension in the minds of the people of Colva in Benaullim Constituency regarding the Goa Miles Taxi App Services parking at GTDC Hotel Colva.

SHRI MANOHAR AZGAONKAR, Dy. Chief Minister and SHRI MAUVIN GODINHO Minister for Panchayats replied to the Mention.

DR. PRAMOD SAWANT, Chief Minister also replied to the Mention.

3. PAPERS LAID ON THE TABLE

DR. PRAMOD SAWANT, Chief Minister laid the Performance Budget 2019-20 in respect to the following Demands for Grants:

1. General Administration & Coordination (Demand No. 2).
2. Director of Settlement & Land Records (Demand No. 7).
3. Treasury & Accounts Administration, North Goa (Demand No. 8).
4. Treasury & Accounts Administration, South Goa (Demand No. 9).
5. A2. Debit services (Demand No. A - 2).
6. Police (Demand No. 17).
7. Printing & Stationary (Demand No. 20).
8. Public Works (Demand No. 21).
9. Home (Demand No. 23).
10. Fire & Emergency Services (Demand No. 26).
11. Official Language (Demand No. 27).
12. Panchayats (Demand No. 31).
13. School Education (Demand No. 34).
14. Higher Education (Demand No. 35).
15. Technical Education (Demand No. 36).
16. Government Polytechnic, Panaji (Demand No. 37).
17. Goa College of Engineering, Farmagudi (Demand No. 40).
18. Arts & Culture (Demand No. 43).
19. Archives and Archaeology (Demand No. 45).
20. Museum (Demand No. 46).
21. Goa Medical College (Demand No. 47).
22. Health Services (Demand No. 48).

4. POSTPONED CALLING ATTENTION

SHRI ALEIXO REGINALDO LOURENCO, MLA had called the attention of the Chief Minister/Minister for Co-operation to the following on 17.7.2019:

“Fear and anxiety in the minds of farmers that Surat District Co-operative Milk Producers Union Ltd.(SUMUL) on rejection of 4000 liters of milk which is affecting the lives of the farmers and their families. The measures the Government would undertake to investigate into the administrative matter of Goa Dairy.

DR. PRAMOD SAWANT, Chief Minister replied to the Calling Attention.

SHRI GOVIND GAUDE, Minister for Co-operation postponed his part of the Reply to the Calling Attention to 19/7/2019.

5. **CALLING ATTENTION**

SHRI RAMKRISHNA M. DHAVALIKAR, MLA called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Goa that the heavy monsoon washed out entire Goa for last three days by making flood situation all over Goa specially villages near the rivers of Mandovi, Zuari, Valvanti, Bicholim and other places causing problems to every household of nearby areas uprooting trees on houses, roads, temples, etc; land slides at various places in different parts of Goa including main capital city Panjim and urban areas. Measures the Government intends to take in the matter and in future.”

DR. PRAMOD SAWANT, Chief Minister postponed the Reply to Calling Attention on 22/7/2019.

6. **SPEECH ON THE ANNUAL FINANCIAL STATEMENT FOR THE YEAR (2019-20)**

DR. PRAMOD SAWANT, Chief Minister read the Annual Financial Statement for the year (2019-20)

7. **GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR 2019-20 (FIRST DAY)**

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Churchill Alemao, MLA
3. Shri Ramkrishna Dhavalikar, MLA

The House was adjourned at 4:12 pm to meet at 11:30 am on Friday the 19 July 2019.

DATE OF SITTING
19.7.2019

ANNOUNCEMENT BY SPEAKER

SHRI RAJESH PATNEKAR, HON. SPEAKER made an announcement that **Shri Digambar Kamat is recognized as Leader of Opposition** in the Goa Legislative Assembly, with effect from forenoon of 18th July 2019.

DR. PRAMOD SAWANT, Chief Minister congratulated Shri Digambar Kamat, the Leader of Opposition.

SHRI DIGAMBAR KAMAT, Leader of Opposition expressed thanks.

1. **QUESTIONS**

(1) **POSTPONED STARRED QUESTION WAS ORALLY ANSWERED**

Postponed Starred Question No.6C tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘IPB the Nodal Agency’ (originally slated for answer on 31-01-2019) was orally answered.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 3A, 4A, 6B, 7B, 8A and 9B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

SHRI CHURCHILL ALEMAO, MLA made a mention about the fear and Apprehension in the minds of the people of Varca and Carmona in Benaolim Constituency as the sarpanch of Carmona has not allowed new installation of Tourism toilets at Zalor Beach. The measures the Government intends to undertake and demarcate the village boundaries.

SMT. JENNIFER MONSERRATE, Minister for Revenue replied to the Mention.

3. CONGRATULATORY MOTION

S/Shri Nilkanth Halarnkar and Dayanand Sopte, MLAs moved the following with amendments:

“This House congratulates the Hon. Minister for Health and the Doctors of the Goa Medical College that has ranked 23rd across all Government Hospitals in India. It is indeed a proud moment for the Health Department that the Government has made efforts and dedicatedly worked hard to bring Goa Medical College to such great heights. Thus the Government’s vision to make GMC the best Government hospital in the Country with State-of-Art facilities and infrastructure working towards a progressive and healthy Goa has been achieved.

The following Members spoke on the Motion:-

1. Shri Digambar Kamat, Leader of Opposition

2. Shri Nilkanth Halarnkar, MLA
3. Shri Dayanand Sopte, MLA
4. Shri Glenn Ticlo, MLA
5. Smt. Alina Saldanha, MLA
6. Shri Pravin Zantye, MLA
7. Shri Antonio Fernandes, MLA
8. Shri Churchill Alemao, MLA
9. Shri Prasad Gaonkar, MLA
10. Shri Luizinho Faleiro, MLA
11. Shri Isidore Fernandes, MLA
12. Shri Ramkrishna Dhavalikar, MLA
13. Shri Aleixo R. Lourenco, MLA
14. Shri Francisco Silveira, MLA

15. Shri Joshua P. De Souza, MLA
16. Shri Ravi Naik, MLA
17. Shri Rohan Khaunte, MLA
- 18. Smt. Jennifer Monserrate, Minister for Revenue**
- 19. Shri Vishwajit Rane, Minister for Health**

The Motion as amended was adopted unanimously.

4. PAPERS LAID ON THE TABLE

DR. PRAMOD SAWANT, Chief Minister laid the Performance Budget 2019-20 in respect to the following Demands for Grants:

1. Labour (Demand No. 52).
2. Food & Drugs Administration (Demand No. 53).
3. Town & Country Planning (Demand No. 54).
4. Municipal Administration (Demand No. 55).
5. Information & Publicity (Demand No. 56).
6. Craftsmen Training (Demand No. 61).
7. Law (Demand No. 62).
8. Agriculture (Demand No. 64).
9. Fisheries (Demand No. 66).
10. Ports Administration (Demand No. 67).
11. Forests (Demand No. 68).
12. Civil Supplies (Demand No. 70).
13. Water Resources (Demand No. 74).
14. Tourism (Demand No. 78).
15. Goa Gazetteer (Demand No. 79).
16. Legal Metrology (Demand No. 80).
17. Tribal Welfare (Demand No. 81).
18. Mines (Demand No. 83).

5. POSTPONED CALLING ATTENTION

SHRI ALEIXO REGINALDO LOURENCO, MLA called the attention of the Chief Minister/Minister for Co-operation to the following on 17/7/2019:

“Fear and anxiety in the minds of farmers that Surat District Co-operative Milk Producers Union Ltd,(SUMUL) on rejection of 4000 liters of milk which is affecting the lives of the farmers and their families. The measures the Government would undertake to investigate into the administrative matter of Goa Diary.

SHRI GOVIND GAWDE, Minister for Co-operation and **DR. PRAMOD SAWANT**, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ramkrishna Dhavalikar, MLA.
2. Shri Aleixo R. Lourenco, MLA.
- 3. Shri Digambar Kamat, Leader of Opposition.**

6. CALLING ATTENTION

SHRI RAVI NAIK, MLA called the attention of the Minister for Public Works to the following:

“Apprehension and anxiety in the minds of the people of Ponda due to digging of entire roads in Ponda Constituency for laying of sewerage pipeline and laying of National Gas pipeline. Potholes developed on the roads, which leads to accident prone zone and cause hindrance to the regular movement of traffic, especially in the raining season, which leads to dust pollution in entire Ponda Constituency. The action the Government intends to take in the matter.”

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD and DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ravi Naik, MLA.
2. Shri Rohan Khaunte, MLA.
3. Shri Luizinho Faleiro, MLA.
4. **Shri Digambar Kamat, Leader of Opposition.**

7. **PRIVATE MEMBERS’ RESOLUTIONS**

(1) **SHRI LUIZINHO FALEIRO, MLA** moved the following as amended:

“This House unanimously resolves to name the South Goa District Hospital as “Padre Miranda District Hospital” as he has been the pioneer who struggled to construct and establish the Hospicio Hospital, Sanitarium.”

The following Members spoke on the Resolution.

1. Shri Luizinho Faleiro, MLA
2. **Shri Digambar Kamat, Leader of Opposition**
3. Shri Churchill Alemao, MLA

SHRI VISHWAJIT RANE, Minister for Health replied to the points raised by the Mover with further clarification by **Dr. Pramod Sawant, Chief Minister**

The Resolution as amended was withdrawn by the leave of the House.

(2) **SHRI LUIZINHO FALEIRO, MLA** moved the following:

“This House unanimously resolves to include the name of Dr. Francis Luis Gomes in our History and Civics Text Books as he had propounded the concept of National freedom for India much before the popular launch of the Freedom Movement in 1857 asking to fight for liberty from the Colonial Rulers.”

The following Members spoke on the Resolution.

1. Shri Luizinho Faleiro, MLA
2. **Shri Digambar Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(3) **SHRI PRATAPSINGH RANE, MLA** moved the following:

“This House strongly recommends the Government to construct a medium size dam at Charavnem at Sattari Taluka taking into consideration the future needs of agriculture, livestock and residents of Thane and other neighbouring areas of Sattari.”

The following Members spoke on the Resolution.

1. Shri Pratapsingh Rane, MLA
2. **Shri Digambar Kamat, Leader of Opposition**

SHRI FILIPE NERI RODRIGUES Minister for Water Resources replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(4) **SHRI RAVI NAIK, MLA** moved the following:

“This House unanimously resolves the Government to provide a permanent service road and provision for road crossing in continuation to Survey number 94/4 Part A and Part B from Holy Cross Chapel/Government Primary School at Keriyeem Khandepar to Opa junction for the safety of the lives of the people.”

The following Members spoke on the Resolution.

1. Shri Ravi Naik, MLA
2. **Shri Digambar Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, Chief Minister and SHRI DEEPAK PRABHU PAUSKAR Minister for Public Works replied to the points raised by the Mover.
The Resolution was withdrawn by the leave of the House.

8. **GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR 2019-20 (LAST DAY)**

The following Members took part in the Debate

1. **Shri Digambar Kamat, Leader of Opposition**
2. Shri Rohan Khaunte, MLA
3. Shri Prasad Goankar, MLA
4. Shri Aleixo R. Lourenco, MLA
5. Shri Joshua D'Souza, MLA
6. Shri Glenn Ticlo, MLA

DR. PRAMOD SAWANT, Chief Minister replied to the points raised by the Mover.

The House was adjourned at at 7:48 pm to meet at 11:30 am on Monday the 22 July 2019

DATE OF SITTING

22.7.2019

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2B, 3B, 4B & 6B for the day were orally answered

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question No. 14 was postponed to 8/8/2019.

(b) Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS:

- (1) **SHRI ISIDORE A. FERNANDES, MLA** made a mention about the fear and apprehension in the minds of the residents of Colomb, Patnem, Shristhal, Nargarcem and Agonda of Canacona taluka due to non-availability of water in public taps for the last 5 days.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Work replied to the Mention.

- (2) **SHRI DIGAMBAR KAMAT, Leader of Opposition** made a mention about the teaching faculty in Goa University that their retirement age has not been extended to 65 years, as has been done for the teaching faculty at G.M.C.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

3. OBITUARY REFERENCES

SPEAKER, made Obituary References to the passing away of the following:

1. Late Smt. Sheila Dikshit, former Chief Minister of Delhi and Veteran Indian National Congress Leader.
2. Late Shri Dr. Damodar Shenvi Bhonsale, an eminent Doctor.
3. Late Shri Pandit Somnathbuva Chari, a Bhajan exponent.
4. Late Smt. Nirmalatai Purandare, a noted social worker.
5. Late Shri Dr. Baburao Prabhudesai, a renowned Doctor.
6. Late Shri G. G. Bhakle, Founder Member of the Cancer Society in Goa.
7. Late Dr. Sharad Vaidya, Founder Member of the Cancer Society in Goa.

The following Members spoke on the Obituary Reference:-

- (1) Shri Luizinho Faleiro, MLA
- (2) Shri Churchill Alemao, MLA
- (3) Shri Ramkrishna Dhavalikar, MLA
- (4) **Shri Govind Gawde, Minister for Art & Culture**
- (5) **Dr. Pramod Sawant, Chief Minister**
- (6) Shri Vijai Sardesai, MLA
- (7) **Shri Digambar Kamat, Leader of Opposition**
- (8) **Shri Rajesh Patnekar, Speaker**

1 minute silence was observed as a mark of respect to the departed souls. The Obituary References were unanimously passed by the House

4. PAPERS LAID ON THE TABLE

1. DR.PRAMOD SAWANT, Chief Minister laid:

(I) The Performance Budget 2019-20 in respect to the following Demands for Grants:

1. Excise (Demand No. 11).
2. Commercial Taxes (Demand No. 12).
3. Vigilance (Demand No. 22).
4. Public Grievances (Demand No. 29).
5. Institute of Psychiatry & Human Behaviour (Demand No. 49).
6. Goa College of Pharmacy (Demand No.50).
7. Goa Dental College (Demand No. 51).
8. Social Welfare (Demand No. 57).
9. Women & Child Development (Demand No. 58).
10. Co-Operation (Demand No.71).
11. Electricity (Demand No.76).
12. River Navigation (Demand No.77).
13. Information Technology (Demand No. 82).
14. Youth & Sports Affairs (Demand No.42)

(II)The following Notifications/Statement & Explanatory Memorandum were laid on the table:

1. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/684 dated 09/05/2019 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
2. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/685 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
3. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/686 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
4. Notification No. DPSE/IV-7 ECO CEN- 1/2018-19/687 published in the Official Gazette Series-II No. 06 dated 09/05/ 2019.
5. Notification No. DPSE/IV/Population Census-2021/2019-20/786 dated 23/05/2019 published in the Official Gazette Series-II No. 08 dated 23/05/ 2019.
6. Notification No. DPSE/IV/Population Census-2021/2019-20/912 dated 20/06/2019 published in the Official Gazette Series-II No. 12 dated 20/06/ 2019.
7. Explanatory Memorandum.

8. Statement under Sub-Section (2) of Section 3 of Goa State Guarantees Act, 1993.

5. **POSTPONED CALLING ATTENTION**

SHRI RAMKRISHNA M. DHAVALIKAR, MLA called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Goa that the heavy monsoon washed out entire Goa for last three days by making flood situation all over Goa specially villages near the rivers of Mandovi, Zuari, Valvanti, Bicholim and other places causing problems to every household of nearby areas uprooting trees on houses, roads, temples, etc; land slides at various places in different parts of Goa including main capital city Panjim and urban areas. Measures the Government intends to take in the matter and in future.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Ramakrishna Dhavalikar, MLA
2. Shri Atanasio Monserrate, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Glenn Ticlo, MLA
5. Shri Luizinho Faleiro, MLA
6. Shri Churchill Alemao, MLA
7. Shri Vijai Sardessai, MLA
8. Shri Pratapsingh Rane, MLA
9. Shri Isidore A. Fernandes, MLA
10. Shri Antonio Fernandes, MLA
11. Shri Jayesh Salgaonkar, MLA
12. Shri Aleixo R. Lourenco, MLA
13. **Shri Digambar Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, Chief Minister, clarified to the points raised by the Mover.

ANNOUNCEMENT BY SPEAKER:-

SHRI RAJESH PATNEKAR, Speaker made an announcement about the Chandrayaan-2, India's indigenous moon mission, was successfully launched from the Satish Dhawan Space Centre at Sriharikota in Nellore District of Andhra Pradesh today. It was launched atop a Geosynchronous Satellite Launch Vehicle (GSLV) MK-III, India's Most Powerful rocket, and is carrying an orbiter, a lander called Vikram and a rover called Pragyan, which has been almost entirely designed and made in India.

This House would like to congratulate the ISRO Scientists, on the success of this Mission. This launch is an extremely proud moment for all of us as Indians. We wish success for this Mission.

6. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-1)**

SHRI MANOHAR AJGAONKAR, Deputy Chief Minister/Minister for Sports moved the following demands

Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism

Cut Motions tabled by **Shri Digambar Kamat, (Leader of Opposition.), S/Shri Pratapsingh Rane, Luizinho Faleiro** and **Shri Aleixo R. Lourenco, MLAs** were moved to Demand Nos.27, 29, 42 and 78

The following Members took part in the Debate:

1. Shri Vijai Sardessai, MLA
2. Shri Ravi Naik, MLA
3. Shri Atanasio Monserrate, MLA
4. Shri Churchill Alemao, MLA
5. Shri Rohan Khaunte, MLA
6. Shri Isidore Fernandes, MLA
7. Shri Jayesh Salgaonkar, MLA
8. Shri Clafasio Dias, MLA
9. Shri Glenn Ticlo, MLA
10. Shri Nilkanth Halarnkar, MLA
11. Shri Prasad Gaonkar, MLA
12. Shri Pravin Zantye, MLA
13. Shri Pratapsingh R. Rane, MLA
14. Shri Luizinho Faleiro, MLA
15. Shri Ramakrishna Dhavalikar, MLA
16. Shri Wilfred D'Sa, MLA
17. Shri Antonio Fernandes, MLA
18. Shri Francisco Silveira, MLA
19. Smt. Alina Saldanha, MLA
20. Shri Aleixo R. Lourenco, MLA
21. **Shri Digambar Kamat, Leader of Opposition**

SHRI MANOHAR AZGAONKAR, Deputy Chief Minister/ Minister for Sports replied to the Debate.

Cut Motions to Demand No. 27 of list No. 1 circulated separately was put to vote and were negated.

Cut Motions to Demand No. 29 of list No. 1 circulated separately was put to vote and were negated.

Cut Motions to Demand No. 42 at Sl. Nos 1 to 7 of list No.1 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 78 at Sl. No 1 to 9 of list No. 1 circulated separately were put to vote and were negated.

Demand Nos. 20, 27, 29, 42 and 78 were put to vote and passed.

The House was adjourned at 10:08 pm to meet at 11:30 am on Tuesday the 23rd July 2019

DATE OF SITTING

23.7.2019

1. QUESTIONS

(a) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2A, 3A, 4A, 5A and 7A for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 1A was postponed to next Session

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(b) UNSTARRED QUESTIONS

(a) Replies Postponed:-

Replies to Unstarred Question Nos. 76, 77 & 83 were postponed to next session.

(b) Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) to be laid on the Table.

2. ZERO HOUR MENTIONS:

- (1) **SHRI NILKANTH R. HALARNKAR, MLA** made a mention about the commuters travelling from Colvale bridge to Green Park Hotel as the service road is in a very bad shape. As a result, a youth from Colvale lost his life at Aldona junction when he met with an accident. The measures the Government intends to undertake in the matter.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

- (2) **SHRI ROHAN KHAUNTE, MLA** made a mention about the residents of Porvorim Constituency receiving muddy and dirty coloured water through taps in the houses which may lead to serious health hazard. The steps Government proposes to take on priority.

SHRI DEEPAK PRABHU PAUSKAR Minister for PWD replied to the Mention.

- (3) **SHRI DIGAMBAR KAMAT, Leader of Opposition** made a mention about robberies that occurred at Shantadurga Temple at Quitol, Quepem.

The following Members spoke:

1. **Shri Chandrakant Kavalekar, Deputy Chief Minister.**
2. Shri Aleixo Reginaldo Lourenco, MLA.
3. Shri Pratapsingh R. Rane, MLA.

DR.PRAMOD SAWANT, Chief Minister replied to the mention

3. **CONGRATULATORY REFERENCES**

SHRI ROHAN A. KHAUNTE, MLA made congratulatory references to the following:

(1) “This House congratulates Miss Sanjana Prabhugaonkar, who has won one Silver medal at International Level in U.S.A. who has also won 3 National bronze medals at National Aquatic Championship in 2018 at Pune.”

(2) “This House congratulates Shri Sudesh Salgaonkar and his group called “Nirbhay Bhav Academy” for having won All India Dance Championship and Indo-Nepal International Championship held at Nepal.”

The following Members spoke on the Motion:-

1. Shri Rohan Khaunte, MLA
2. **Shri Nilesh Cabral, Minister for Power**
3. Shri Ravi S. Naik, MLA
4. Shri Jayesh Salgaonkar, MLA
5. **Shri Digambar Kamat, Leader of Opposition**
6. **Shri Manohar Azgaonkar, Dy. Chief Minister**
7. **Shri Govind Gawde, Minister for Art & Culture**

4. **CALLING ATTENTIONS**

(1) **SHRI. ISIDORE A. FERNANDES**, MLA called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of the locals of Canacona Constituency over the temporary closure of the route from Anmod Ghat to Goa, for over five months due to road repairs at Anmod Ghat, which has resulted in diverting the total traffic through Karwar-Karnataka to Goa, thus causing heavy pressure on old bridges at Mashem & Bhatpal and other smaller access. Besides, the Disaster Management Authority in Canacona should be efficient. The measures the Government intends to undertake in the matter.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Isidore Fernandes, MLA
2. Shri Clafasio Dias, MLA

3. Shri Digambar Kamat, Leader of Opposition

4. Shri Luizinho Faleiro, MLA

(2) **SHRI. DAYANAND SOPTE**, MLA called the attention of the Minister for Environment to the following:

“Fear and anxiety in the minds of the people of Goa in general and the people of the coastal belt in particular, especially people of Mandrem Constituency over the faulty Coastal Zone Management Plan being prepared by NCSCM. The steps the Government intends to take in the matter.”

SHRI NILESH CABRAL Minister for Environment and **DR. PRAMOD SAWANT**, Chief Minister made statements in regard thereto.

The following Members sought clarifications:

1. Shri Dayanand Sopte, MLA
2. Shri Vijai Sardesai, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Pratapsingh R. Rane, MLA
5. Shri Aleixo R. Lourenco, MLA
6. Shri Luizinho Faleiro, MLA
7. Shri Isidore Fernandes, MLA
8. Shri Francis Silveira, MLA
9. Shri Glenn Ticlo, MLA
10. **Shri Digambar Kamat, Leader of Opposition**

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-2)

SHRI CHANDRAKANT KAVALEKAR, Minister for Town & Country Planning moved the following Demands:

Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture

Cut Motions tabled by **S/Shri Digambar Kamat, (Leader of Opposition), Ravi Naik, Pratapsingh R. Rane, Luizinho Faleiro** and **Aleixo R. Lourenco**, MLAs were moved as regards Demand Nos. 45, 54 and 64

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA
2. Shri Vijai Sardesai, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Luizinho Faleiro, MLA
5. Shri Prasad Gaonkar, MLA
6. Shri Ravi Naik, MLA
7. Shri Dayanand Sopte, MLA

8. Smt. Alina Saldanha, MLA
9. Shri Francis Silveira, MLA
10. Shri Antonio Fernandes, MLA
11. Shri Clafasio Dias, MLA
12. Shri Subhash Shirodkar, MLA
13. Shri Aleixo R. Lourenco, MLA
14. Shri Pravin Zantye, MLA
15. Shri Ramkrishna Dhavalikar, MLA
16. Shri Wilfred D'Sa, MLA
17. Shri Glenn Ticlo, MLA
18. Shri Isidore Fernandes, MLA
- 19. Shri Digambar Kamat, Leader of Opposition**

SHRI CHANDRAKANT KAVALEKAR, Minister for Town & Country Planning replied to the Debate.

Cut Motions to Demand No. 45 at Sl. No. 1 to 3 of list No. 2 separately were put to vote and were negated.

Cut Motions to Demand No. 54 at Sl. No. 1 to 6 of list No. 2 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 64 at Sl. No. 1 to 10 of list No. 2 circulated separately were put to vote and were negated.

Demand Nos. 45, 54, 59 and 64 were put to vote and passed.

The House was adjourned at 10:02 pm to meet at 11:30 am on Wednesday the 24th July 2019

DATE OF SITTING
24.7.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTION ORALLY WAS ANSWERED

Postponed Starred Question No. 4B tabled by Shri Wilfred D'Sa, MLA regarding 'Infrastructure for National Games' (originally slated for answer on 17-07-2019) was orally answered along with Starred LAQ 12B listed for today.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 3B, 4A and 6B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question No. 94 was postponed to 7/8/2019.

(b) Replies Laid

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS

(1) SHRI DIGAMBAR KAMAT, Leader of Opposition made a mention about (i) 17 Engineers in PWD promoted to the post of Executive Engineer and 15 Assistant Engineers on adhoc basis are not paid their salaries from April 2018; and (ii) that there are 27 clear vacancies of Executive Engineers when there are 45 posts of Executive Engineers as per Gazette Notification. In spite of this no efforts are made by the Department to confirm those Engineers who are qualified and pay their salaries. The steps the Government will take in this matter.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

(2) SHRI ROHAN KHAUNTE, MLA made a mention about fear and anxiety amongst the Goans as thousands of labour class arrived in Goa by train No. 12742 at Thivim Railway Station on 22/7/2019. The act of bringing such large labour class people in Goa is something immediately to be addressed by the Government in terms of their verification, their reason for coming, their employment details etc.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

The following Members spoke:

1. Shri Rohan Khaunte, MLA
2. **Shri Digambar V. Kamat, Leader of Opposition**
3. Shri Aleixo Reginaldo Lourenco, MLA
4. Shri Churchill Alemao, MLA

3. PAPERS LAID ON THE TABLE

(1) DR. PRAMOD SAWANT, Chief Minister laid the following:

(i) The Performance Budget 2019-20 in respect to the following Demands for Grants:

1. Revenue (Demand No. 33).
2. Handicrafts, Textile & Coir (Demand No. 69).

(ii) the following Notifications/Orders issued under the Goa Goods and Service Tax Act, 2017.

A. Tax Notification:

1. Notification No. 38/1/2017-Fin.(R & C)/89, dated 24/01/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 44, dated 31/01/2019.
2. Notification No. 38/1/2017-Fin.(R & C)/91, dated 31/01/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 44, dated 31/01/2019.
3. Notification No. 38/1/2017-Fin.(R & C)/92, dated 31/01/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 44, dated 31/01/2019.
4. Notification No. 38/1/2017-Fin.(R & C)/93, dated 31/01/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 44, dated 31/01/2019.
5. Notification No. 38/1/2017-Fin.(R & C)/94, dated 31/01/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 44, dated 31/01/2019.
6. Notification No. 38/1/2017-Fin.(R & C)/90, dated 31/01/2019 published in the Extraordinary Gazette, Series-II, No. 45, dated 31/01/2019.
7. Notification No. 38/1/2017-Fin.(R & C)/92, dated 07/02/2019 published in the Extraordinary Gazette, Series-I, No. 47, dated 25/02/2019.
8. Notification No. 38/1/2017-Fin.(R & C)/95, dated 08/03/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 49, dated 08/03/2019.
9. Notification No. 38/1/2017-Fin.(R & C)/96, dated 08/03/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 49, dated 08/03/2019.
10. Notification No. CCT/26-2/2018-19/44/4396, dated 06/03/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 49, dated 08/31/2019.
11. Notification No. CCT/26-2/2018-19/44/4396 dated 06/03/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 49, dated 08/03/2019.
12. Notification No. CCT/26-2/2018-19/45/4397, dated 06/03/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 49, dated 08/03/2019.
13. Notification No. 38/1/2017-Fin(R & C) 98/2647, dated 01/04/2019 published in the Extraordinary Gazette, No. 2, Series-I, No. 52, dated 01/04/2019.
14. Notification No. 38/1/2017-Fin(R & C) 99/2806, dated 08/05/2019 published in the Extraordinary Gazette, Series-I, No. 6, dated 09/05/2019.
15. Notification No. 38/1/2017-Fin(R & C) 100/2805, dated 08/05/2019 published in the Extraordinary Gazette, Series-I, No. 6, dated 09/05/2019.
16. Notification No. 38/1/2017-Fin(R & C) 101/2806, dated 08/05/2019 published in the Extraordinary Gazette, Series-I, No. 6, dated 09/05/2019.

B. Rate Notifications

1. Notification No. 38/1/2017-Fin(R & C) (31/2018-Rate), dated 31/01/2019 published in the Official Gazette, Series-I, No. 44, dated 31/01/2019.
2. Notification No. 38/1/2017-Fin(R & C) (26/2018-Rate) (Corri.)/2252, dated 11/02/2018 published in the Extraordinary Official Gazette, Series-I, No. 46, dated 14/02/2019.
3. Notification No. 38/1/2017-Fin(R & C)(02/2019-Rate)/2527, dated 08/03/2019 published in the Extraordinary Official Gazette, No. 2 Series-I, No. 49, dated 08/03/2019.

4. Notification No. 38/1/2017-Fin(R & C) (31/2018-Rate) (Corri.)/2529, dated 08/03/2019 published in the Extraordinary Official Gazette, No. 2 Series-I, No. 49, dated 08/03/2019.
5. Notification No. 38/1/2017-Fin(R & C) (4/2019-Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
6. Notification No. 38/1/2017-Fin(R & C) (5/2019-Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
7. Notification No. 38/1/2017-Fin(R & C) (6/2019-Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
8. Notification No. 38/1/2017-Fin(R & C) (7/2019-Rate), dated 29/03/2019 published in the Extraordinary official Gazette, Series-I, No. 6, dated 09/05/2019.
9. Notification No. 38/1/2017-Fin(R & C) (9/2019Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
10. Notification No. 38/1/2017-Fin(R & C) (8/2019-Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
11. Notification No. 38/1/2017-Fin(R & C) (3/2019-Rate), dated 29/03/2019 published in the Extraordinary Official Gazette, Series-I, No. 52, dated 29/03/2019.
12. Notification No. 38/1/2017-Fin(R & C(10/2019-Rate)/2826, dated 13/05/2019 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 6, dated 13/05/2019.
13. Notification No. 38/1/2017-Fin(R & C) (3/2019-Rate)(Corri.)/2825, dated 13/05/2019 published in the Extraordinary Official Gazette, No. 2, Series-I, No. 6, dated 13/05/2019.

C. Order for removal of Difficulties

1. Order No. 1/2019-State Tax, dated 11/02/2019, published in the Extraordinary Gazette, Series-I, No. 46, dated 14/02/2019.
2. Order No. 2/2019-State Tax, dated 11/02/2019, published in the Extraordinary Gazette, No. 3, Series-I, No. 45, dated 12/02/2019.
3. Order No. 3/2019-State Tax, dated 12/03/2019, published in the Extraordinary Gazette, No. 3, Series-I, No. 49, dated 12/03/2019.
4. Order No. 4/2019-State Tax, dated 29/03/2019, published in the Extraordinary Gazette, Series-I, No. 52, dated 29/03/2019.

5. Order No. 5/2019-State Tax, dated 08/05/2019, published in the Extraordinary Gazette, Series-I, No. 6, dated 09/05/2019.

D. The Value Added Tax Act, 2005

Tax Notifications:

1. Notification No. 4/5/2005-Fin(R & C)/2100, dated 15/01/2019 published in the Extraordinary Gazette, Series-I, No. 41, dated 15/01/2019.
2. Notification No. CCT/12-2/2018-19/4778, dated 28/03/2019 published in the Extraordinary Gazette, No. 3, Series-Ii, No. 521, dated 28/03/2019.
3. 12-2/2019-20/531, dated 28/05/2019 published in the Extraordinary Gazette, No. 3, Series-II, No. 8, dated 28/05/2019.
4. Notification No. 4/5/2005-Fin(R & C)/2936, dated 14/06/2019 published in the Extraordinary Gazette, Series-I, No. 11, dated 14/06/2019.
5. Notification No. DPSE/IV-7 ECO CEN -1/2018-19/684, published in the Gazette, Series-II, No. 6, dated 09/05/2019.
6. Notification No. DPSE/IV-7 ECO CEN -1/2018-19/685, published in the Gazette, Series-II, No. 6, dated 09/05/2019.
7. Notification No. DPSE/IV-7 ECO CEN -1/2018-19/686, published in the Gazette, Series-II, No. 6, dated 09/05/2019.
8. Notification No. DPSE/IV-7 ECO CEN -1/2018-19/687, published in the Gazette, Series-II, No. 6, dated 09/05/2019.
9. Notification No. DPSE/IV/Population Census-2021/2019-20/786, published in the Gazette, Series-II, No. 8, dated 23/05/2019.
10. Notification No. DPSE/IV/Population Census-2021/2019-20/912, published in the Gazette, Series-II, No. 12, dated 20/06/2019.
11. The Annual Report of Goa Human Rights Commission for the year 2017-18 and 2018-19.

4. CALLING ATTENTIONS

(1) SHRI GLENN SOUZA TICLO, MLA called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Corjuem - Aldona and Shikeri-Mayem villages with regard to the metal bridge connecting them which is in a very dilapidated condition and having number of holes on the walking surface which is corroded and could collapse any moment thus endangering the lives of pedestrians and the daily commuters. The steps the Government will take in this matter.”

DR. PRAMOD SAWANT Chief Minister made a statement in regard thereto.

Shri Glenn Souza Ticlo, MLA sought clarification.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works Department clarified the points raised by the Member.

(2) S/SHRI ISIDORE FERNANDES, DIGAMBAR V. KAMAT (Leader of Opposition), PRATAPSINGH R. RANE, RAVI NAIK, LUIZINHO FALEIRO AND ALEIXO REGINALDO LOURENCO, MLAs called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of residents of Canacona Taluka as the recently constructed retaining wall on the new highway/bypass road collapsed at Maxem in Canacona Taluka on 21.07.2019. The steps the Government intends to take in the matter.”

DR. PRAMOD SAWANT, Chief Minister made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Isidore Fernandes, MLA
2. **Shri Digambar V. Kamat, Leader of Opposition**
3. Shri Aleixo R. Lourenco, MLA
4. Shri Churchill Alemao, MLA
5. Shri Ramkrishna Dhavalikar, MLA

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20 (DAY-3)**

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD moved the following Demands:

- | | | |
|---------------|---|------------------------------|
| Demand No. 21 | - | Public Works |
| Demand No. 69 | - | Handicraft, Textile and Coir |
| Demand No. 79 | - | Goa Gazetteer |

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro, Ravi Naik and Aleixo Reginaldo Lourenco**, MLAs were moved to Demand Nos. 21, 69 and 79.

The following Members took part in the Debate:

1. Shri Ravi Naik, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Churchill Alemao, MLA
4. Shri Jayesh Salgaonkar, MLA
5. Shri Francisco Silveira, MLA
6. Shri Clafasio Dias, MLA
7. Smt. Alina Saldanha, MLA
8. Shri Nilkanth Halarnkar, MLA

9. Shri Pratapsingh R. Rane, MLA
10. Shri Prasad Gaonkar, MLA
11. Shri Aleixo R. Lourenco, MLA
12. Shri Atanasio Monserrate, MLA
13. Shri Vijai Sardessai, MLA
14. Shri Isidore A. Fernandes, MLA
15. Shri Dayanand Sopte, MLA
16. Shri Ramkrishna Dhavalikar, MLA
17. Shri Antonio Fernandes, MLA
18. Shri Subhash Shirodkar, MLA
19. Shri Joshua D'Souza, MLA
20. Shri Glenn Souza Ticlo, MLA
21. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Debate.

Cut Motions to Demand No. 21 at Sl. Nos. 1 to 10 of list No. 3 circulated separately were put to vote and were negatived.

Cut Motions to Demand No. 69 at Sl. Nos. 1 to 4 of list No. 3 circulated separately were put to vote and were negatived.

Cut Motion to Demand No. 79 of list No. 3 circulated separately was put to vote and were negatived.

Demand Nos. 21, 69 and 79 were put to vote and passed.

The House was adjourned at 9:22 pm to meet at 11:30 am on Thursday the 25th July, 2019

DATE OF SITTING
25.7.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTION FURTHER POSTPONED

Postponed Starred Question No.4A tabled by Shri Digambar Kamat, (Leader of Opposition) regarding 'Outline Development Plan for Panaji City' (originally slated for answer on 18-07-2019) was further postponed to 8/8/2019.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2C, 3A and 4A for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 5A was postponed to 08-08-2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question No. 9 was postponed to 08-08-2019.

(b) Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) to be laid on the Table.

2. ZERO HOUR MENTIONS

(1) SHRI ANTONIO FERNANDES, MLA made a mention that villagers, school children, elderly people, two wheelers from Chimbél face a lot of hardship in crossing the road near the Immaculate Conception Chapel junction at Manaswada, Chimbél due to heavy traffic on the NH4A and also at Cujira as the Traffic Signals were not operating properly.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(2) SHRI FRANCISCO SILVEIRA, MLA made a mention about the anxiety in the minds of people of Village Panchayats, of Curca, Batim, Goa-Velha, Azossim, Mandur, Dongrim, St. Lawrence Agassaim, and surrounding areas in St. Andre Constituency due to non attendance to the frequent power shutdown calls on 11 KV feeder due to shortage of staff at the Pilar Sub-Station of the Goa Electricity Department.

SHRI NILESH CABRAL, Minister for Power replied to the Mention.

3. ELECTION OF DEPUTY SPEAKER

SHRI RAJESH PATNEKAR, Speaker announced that the following nominations that were received for the Election of Deputy Speaker:

- 1) Shri Isidore Aleixinho Fernandes, MLA.
Proposed by Shri Dayanand Raghunath Sopte, MLA.
Seconded by Shri Subhash Shirodkar, MLA; and
- 2) Shri Isidore Aleixinho Fernandes, MLA
proposed by Smt. Alina Saldanha, MLA
Seconded by Shri Pravin Zantye, MLA

Under Rule 9 Sub clause (3) of the Rules of Procedure and conduct of Business of the Goa legislative Assembly, if only one Member remains nominated he shall

be declared elected and it shall not be necessary to make a formal Motion in that behalf.

SHRI RAJESH PATNEKAR, SPEAKER declared **Shri Isidore Aleixinho Fernandes** is elected to the post of Deputy Speaker of the House and congratulated him.

Dr. Pramod Sawant, Chief Minister and **Shri Digambar V. Kamat, (Leader of Opposition)** escorted the newly elected Deputy Speaker to his seat.

The following Members spoke:

1. **Shri Digambar V. Kamat, Leader of Opposition**
2. Shri Ramkrishna Dhavalikar, MLA
3. **Shri Michael Lobo, Minister for Science & Technology**
4. Shri Churchill Alemao, MLA
5. Shri Prasad Goankar, MLA
6. Shri Antonio Fernandes, MLA
7. Shri Glenn Ticlo, MLA
8. Shri Nilkanth Halarnkar, MLA
9. Shri Francisco Silveira, MLA
10. Shri Subhash Shirodkar, MLA
11. Shri Dayanand Sopte, MLA
12. Smt. Alina Saldanha, MLA
13. Shri Atanasio Monserrate, MLA
14. **Shri Mauvin Godinho, Minister for Panchayat**
15. **Shri Nilesh Cabral, Minister for Power**
16. **Smt. Jennifer Monserrate, Minister for Revenue**
17. Shri Aleixo R. Lourenco, MLA
18. **Shri Deepak P. Pauskar, Minister for PWD**
19. **Shri Filipe Nery Rodrigues, Minister for Water Resources**
20. **Shri Chandrakant Kavlekar, Dy. Chief Minister**
21. **Shri Manohar Azgaonkar, Dy. Chief Minister**
22. Shri Luizinho Faleiro, MLA
23. **Dr. Pramod Sawant, Chief Minister**

SHRI ISIDORE A. FERNANDES, Dy. Speaker thanked the Members.

4. **PAPERS LAID ON THE TABLE**

DR.PRAMOD SAWANT, Chief Minister laid the Performance Budget 2019-20 in respect to the following Demands for Grants:

- (i) Collectorate, North (Demand No. 15).
- (ii) Environment (Demand No. 24).
- (iii) Finance (Demand No. 32).
- (iv) Science, Technology (Demand No. 72).

5. **CALLING ATTENTIONS**

(1) **SHRI CHURCHILL ALEMAO, MLA** called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Benaulim and Sinquetim villagers regarding the incomplete bridge between Benaulim and Sinquetim even after having all the environment and other clearances. The measures Government intends to undertake to complete the said bridge at the earliest, so that the local villagers can utilize the bridge”

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Churchill Alemao, MLA
- 2. Shri Digambar V. Kamat, Leader of Opposition**
3. Shri Luizinho Faleiro, MLA
4. Shri Pratapsingh R.Rane, MLA

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works clarified to the points raised by the Members.

(2) **SHRI RAVI NAIK, MLA** called the attention of the Minister for Urban Development to the following:

“Fear and anxiety in the minds of the people of Ponda, due to Ponda Market Complex constructed by the Goa State Urban Development Agency remains partially unused due to various on going works such as construction of ramp, development of parking place, electricity connection from the transformer to be installed and completed. Due to these reasons the shops/offices were not auctioned for the last eight years. The action the Government intends to take in the matter”

SHRI MILIND NAIK, Minister for Urban Development made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ravi Naik, MLA
2. Shri Ramkrishna Dhavalikar, MLA
- 3. Shri Digambar V. Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, CHIEF MINISTER & SHRI MILIND NAIK, Minister for Urban Development clarified to the points raised by the Members.

6. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-4)

SMT. JENNIFER MONSERRATE, Minister for Revenue moved the following Demands:

- | | | |
|---------------|---|---------------------------|
| Demand No. 7 | - | Settlement & Land Records |
| Demand No. 15 | - | Collectorate, North Goa |
| Demand No. 16 | - | Collectorate, South Goa |
| Demand No. 33 | - | Revenue |
| Demand No. 52 | - | Labour |

Demand No. 60 - Employment
Demand No. 82 - Information Technology

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro, Ravi Naik and Aleixo Reginaldo Lourenco, MLAs** were moved to Demand Nos. 7, 15, 16, 33, 52, 60 and 82.

The following Members took part in the Debate:

1. Shri Luizinho Faleiro, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Pratapsingh R. Rane, MLA
4. Shri Ravi Naik, MLA
5. Shri Francisco Silveira, MLA
6. Shri Dayanand Sopte, MLA
7. Shri Churchill Alemao MLA
8. Shri Rohan Khaunte, MLA
9. Smt. Alina Saldanha, MLA
10. Shri Prasad Gaonkar, MLA
11. Shri Aleixo R. Lourenco, MLA
12. Shri Atanasio Monserrate, MLA
13. Shri Antonio Fernandes, MLA
14. Shri Clafasio Dias, MLA
15. Shri Wilfred D'Sa, MLA
16. Shri Glenn Ticlo, MLA
- 17. Shri Digambar V. Kamat, (Leader of Opposition)**

SMT. JENNIFER MONSERRATE, Minister for Revenue replied to the Debate.

Cut Motions to Demand No. 7 at Sl. Nos. 1 to 3 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 15 at Sl. Nos. 1 to 3 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 16 at Sl. Nos. 1 to 3 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 33 at Sl. Nos. 1 to 4 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 52 at Sl. Nos. 1 to 4 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 60 at Sl. Nos. 1 to 5 of list No. 4 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 82 at Sl. Nos. 1 to 5 of list No. 4 circulated separately were put to vote and were negated.

Demand Nos. 7, 15, 16, 33, 52, 60 and 82 were put to vote and passed.

The House was adjourned at 8:14 pm to meet at 11:30 am on Friday the 26th July, 2019.

DATE OF SITTING

26.7.2019

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2C, 3A, 4B & 5A for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 2B was postponed to 09-08-2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. ZERO HOUR MENTIONS:

(1) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the planned renovation of Kala Academy, Panaji and the alternate arrangement to stage Tiatr shows.

SHRI GOVIND GAWDE, Minister for Art and Culture replied to the Mention.

(2) **SHRI ANTONIO FERNANDES, MLA** made a mention about the storm water coming from Kadamba plateau flowing down the hill along with mud/debris entering the houses and creating havoc at Chinchwada Chimbel due to the under pass constructed on NH 4A near Saibaba temple at Kadamba Plateau, as no provision was kept for storm water to pass through from Ribandar side.

SHRI DEEPAK PRABHU PAUSKAR Minister for PWD replied to the Mention.

3. CONGRATULATORY REFERENCE

SHRI NILKANTH HALANKAR, MLA made Congratulatory Reference to the following:

“This House congratulates Sohan Ganguly and Shrungi Bandekar (Swimming Category) and Meghan D’Almeida and Maya Shanbag (Diving Category) for wining Gold, Silver and Bronze medals in the 46th Junior National Aquatic Championship, 2019 held at Rajkot and Shri Surojit Ganguly (Coach) for his dedicated service, thus bringing pride and glory the State of Goa”.

The following Members spoke on the Reference:-

1. Shri Nilkanth Halarnkar, MLA
2. **Shri Nilesh Cabral, Minister for Power**
3. Shri Churchill Alemao, MLA
4. **Shri Isidore A. Fernandes, Deputy Speaker**
5. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI MANOHAR AZGAONKAR, Dy. Chief Minister replied to the **Congratulatory Reference**. The House unanimously adopted the Congratulatory References.

ANNOUNCEMENT BY CHIEF MINISTER

DR. PRAMOD SAWANT, CHIEF MINISTER made an announcement that Youth who come forward in the field of Sports will be supported by the Government and that a Scheme has already been approved. Under this scheme he announced that Government will support Badminton player Anura Prabhudesai, Katya Coelho, Windsurfer and Rahul Prabhudesai mountaineer and Yash Phadte will also be considered. This year the Second International Chess competition was also held in Goa and this competition will be held every year in the name of late Shri Manohar Parrikar, former Chief Minister of the State.

4. **CALLING ATTENTIONS**

(1) **SHRI DAYANAND SOPTE, MLA** called the attention of the Minister for Science and Technology to the following on behalf of **SHRI PANDURANG MADKAIKAR, MLA**:

“Fear and anxiety in the minds of residents of Baiguinim and its surrounding areas, within the jurisdiction of Village Panchayat Se-Old Goa on the proposal of the Government to set up Solid Waste Management Plant at Baiguinim, wherein the proposed site for the plant is not feasible, as presently there are many residential/commercial complexes including schools and famous world heritage site in the vicinity. The measures Government intends to undertake to revoke the proposal”.

SHRI MICHAEL LOBO, Minister for Science & Technology made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ramkrishna Dhavalikar, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Aleixo R. Lourenco, MLA.
4. Shri Jayesh Salgaonkar, MLA.
5. Shri Luizinho Faleiro, MLA.
6. Shri Clafasio Dias, MLA

(2) SHRI CLAFASIO DIAS, MLA called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Cuncolim Municipal area regarding construction of NH 17/66, by-pass road from Panzorconi to Balli. The residents are anxious over their property/houses which could be taken over by National Highway Authority. The steps Government intends to take in the matter”

SHRI DEEPAK PAUSKAR, MINISTER FOR PWD made a statement in regard thereto.

Shri Clafasio Dias, MLA sought clarifications.

SHRI DEEPAK PAUSKAR, Minister for PWD clarified to the points raised by the Member.

5. PRIVATE MEMBERS’ RESOLUTIONS

(1) SHRI PRATAPSINGH RANE, MLA moved the following:

“This House strongly recommends the Government to take up repairs to the canal network immediately after the rainfall is over in the State.”

The following Members spoke on the Resolution:

1. Shri Pratapsingh R. Rane, MLA
2. Shri Luizinho Faleiro, MLA
3. Shri Churchill Alemao, MLA
4. Shri Ramkrishna Dhavalikar, MLA

SHRI FILIPE NERY RODRIGUES, Minister for Water Resources replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

(2) SHRI LUIZINHO FALEIRO, MLA moved the following:

“This House unanimously resolves that all State Highways and important arterial routes in Goa should have Bus Bays at regular intervals to ensure smooth flow of traffic and forestall the safety of commuters and public.”

The following Members spoke on the Resolution:

1. Shri Luizinho Faleiro, MLA
2. Shri Ramkrishna Dhavalikar, MLA

DR. PRAMOD SAWANT, CHIEF MINISTER, SHRI MAUVIN GODINHO, MINISTER FOR PANCHAYATS and **SHRI DEEPAK PAUSKAR, MINISTER FOR PWD** replied to the points raised by the Mover.

The Resolution was put to vote and negatived.

(3) SHRI ALEIXO REGINALDO LOURENCO, MLA moved the following:

“This House strongly recommends the Government to request the National Green Tribunal (NGT) to establish a Circuit Bench in Panaji, for the benefit/convenience of environmentalist, litigants, lawyers, Government officials and the public at large in the State.”

The following Members spoke on the Resolution.

1. Shri Aleixo R. Lourenco, MLA
2. Shri Churchill Alemao, MLA

SHRI NILESH CABRAL, Minister for Environment replied to the points raised by the Mover.

The Resolution was put to vote and negatived.

(4) SHRI LUIZINHO FALEIRO, MLA moved the following:

“This House strongly recommends the Government that as a rule adequate access should be decreed to all land-locked structures that are due for development.”

The following Members spoke on the Resolution.

1. Shri Luizinho Faleiro, MLA
2. Shri Churchill Alemao, MLA

DR. PRAMOD SAWANT, CHIEF MINISTER replied to the points raised by the Mover.

The Resolution was withdrawn by the leave of the House.

6. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-5)

SHRI MICHAEL LOBO, Minister for Science & Technology moved the following Demands:-

- Demand No. 67 - Ports Administration
- Demand No. 72 - Science & Technology
- Demand No. 85 - Department of Rural Development

Cut Motions tabled by **S/Shri Digambar V. Kamat, (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro, Ravi Naik and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 67, 72 and 85

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Atanasio Monserrate, MLA
4. Shri Subhash Shirodkar, MLA

5. Shri Antonio Fernandes, MLA
6. Shri Churchill Alemao, MLA
7. Shri Nilkanth Halarnkar, MLA
8. Smt. Alina Saldanha, MLA
9. Shri Jayesh Salgaonkar, MLA
10. Shri Glenn Ticlo, MLA
11. Shri Aleixo R. Lourenco, MLA
12. Shri Pandurang Madkaikar, MLA
13. Shri Francisco Silveira, MLA
14. **Shri Manohar Azgaonkar, Dy. Chief Minister**
15. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI MICHAEL LOBO, Minister for Science & Technology replied to the Debate.

Cut Motions to Demand No. 67 at Sl. Nos. 1 to 6 of list No. 5 circulated separately was put to vote and were negated.

Cut Motions to Demand No. 72 at Sl. Nos. 1 to 8 of list No. 5 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 85 at Sl. Nos. 1 to 3 of list No.5 circulated separately was put to vote and were negated.

Demand Nos. 67, 72 and 85 were put to vote and passed.

The House was adjourned at 8:48 pm to meet at 11:30 am on Monday the 29th July 2019.

DATE OF SITTING
29.7.2019

1. QUESTIONS

(1) Questions Answered:-

(a) Starred Questions at Sl. Nos. 5B, 6A, 7A and 8A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

1. Postponed Unstarred Question No.15 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Dairy Milk Production in Goa' (originally slated for answer on 15-07-2019) was laid on the Table.

2. Postponed Unstarred Question No.35 tabled by Shri Digambar Kamat, Leader of Opposition regarding 'Seniority list of Grade I and Grade II Officers' (originally slated for answer on 15-07-2019) was laid on the Table.

3. Postponed Unstarred Question No.78 tabled by Shri Ravi Naik, MLA regarding 'Various Schemes under Animal Husbandry and Veterinary Services' (originally slated for answer on 15-07-2019) was laid on the Table.

(3) UNSTARRED QUESTIONS

Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

(1) SHRI CHURCHILL ALEMAO, MLA made a mention about the Traffic Cell at Colva and RTO harassing the locals by issuing challans when they go to visit the Colva beach, Church and even when they go to buy grocery items. The steps the Government intends to undertake in the matter.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention

(2) SHRI ANTONIO FERNANDES, MLA made a mention as regards the flooding of fields at Vaddy and road near Dr.Jack Sequeira Junction. The fields at Vaddy are flooded due to the blocking of normal water which was flowing during the construction of service road along NH 4A from underpass to Panaji side.

SHRI DEEPAK PAUSKAR, Minister for PWD replied to the mention.

(3) SHRI DIGAMBAR V. KAMAT, Leader of Opposition made the mention regarding reduction of Kerosene Quota.

SHRI GOVIND GAWDE, Minister for Civil Supplies replied to the mention.

3. OBITUARY REFERENCE:

SHRI RAJESH PATNEKAR, SPEAKER made the following reference:
This House makes Obituary reference to the sad demise of Shri Jaipal Reddy Senior Leader of the Congress Party and former Union Minister.

The following Members spoke.

1. Shri Luizinho Faleiro, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Pratapsingh R.Rane, MLA
4. **Dr. Pramod Sawant, Chief Minister**
5. **Shri Rajesh Patnekar, Speaker**

The House stood in silence for 1 Minute as a mark of respect to the departed Soul. The obituary Reference was unanimously adopted by the House.

4. PAPERS TO BE LAID ON THE TABLE

(1) **DR. PRAMOD SAWANT**, Chief Minister laid the Performance Budget 2019-20 in respect to the following Demand for Grants:

1. Animal Husbandry & Veterinary (Demand No. 65).

(2) **DR. PRAMOD SAWANT**, Chief Minister laid the following Notifications/Orders issued under the Goa Goods and Service Tax Act, 2017.

A. Tax Notification:

1. Notification No. 38/1/2017-Fin.(R & C)/102, dated 01/07/2019 published in the Extraordinary Gazette, Series-I, No. 13, dated 03/07/2019.
2. Notification No. 38/1/2017-Fin.(R & C)/103/3060, dated 03/07/2019 published in the Extraordinary Gazette, Series-I, No. 13, dated 03/07/2019.
3. Notification No. 38/1/2017-Fin.(R & C)/104/3059, dated 03/07/2019 published in the Extraordinary Gazette, Series-I, No. 13, dated 03/07/2019.
4. Notification No. 38/1/2017-Fin.(R & C)/105/3058, dated 03/07/2019 published in the Extraordinary Gazette, Series-I, No. 13, dated 03/07/2019.

B. Rate Notifications

1. Notification No. 38/1/2017-Fin. (R & C)(11/2019-Rate), dated 03/07/2019 published in the Extraordinary Gazette, Series-I, No. 14, dated 04/07/2019.

C. Order for removal of Difficulties

1. Order No. 06/2019-State Tax, dated 004/07/2019 published in the Extraordinary Gazette, Series-I, No. 14, dated 05/07/2019.

(3) **SHRI CHANDRAKANT KAVALEKAR**, Dy. Chief Minister laid The Amendment to the Goa Land Development and Building Construction Regulations, 2010.

1. Notification No. 21/1/TCP/2019/Steering Committee/1006 dated 13/06/2019 published in the Official Gazette, Extraordinary, Series-I No. 11 dated 14/06/2019.

5. CALLING ATTENTIONS

(1) **SHRI JAYESH SALGAONKAR**, MLA called the attention of the Minister for Environment to the following:

“Fear and anxiety in the minds of the people of Guirim that untreated sewerage is being emitted into the Tar River which leads to the adverse effect on the health of the residents of the area. The river is being used for immersion ground for the Ganesh Idols during Ganesh Chaturthi Festival. The measures the Government intends to take to rectify the same.”

SHRI NILESH CABRAL Minister for Environment made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Jayesh Salgaonkar, MLA.
2. Shri Rohan Khaunte, MLA.
3. Shri Pratapsingh R. Rane, MLA.
4. Shri Joshua D’Souza, MLA.
5. Shri Glenn Souza Ticlo, MLA.

SHRI NILESH CABRAL, Minister for Environment clarified the points raised by the Members.

(2) **SHRI CLAFASIO DIAS, MLA** called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of the people of Chandor Villagers regarding the SH8 State Highway Road, which is passing through Chandor Village, is not yet de notified. The measures the Government intends to undertake to prevent the State Highway through Chandor village thereby preserving the identity and historical value of the place.”

SHRI DEEPAK PAUSKAR, Minister for PWD made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Clafasio Dias, MLA.
2. Shri Churchill Alemao, MLA.

DR.PRAMOD SAWANT, Chief Minister replied to the points raised by the Members.

6. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-6)

SHRI GOVIND GAWDE, Minister for Art & Culture moved the following Demands:

Demand No. 43	-	Art & Culture
Demand No. 70	-	Civil Supplies
Demand No. 71	-	Co-operation
Demand No. 81	-	Department of Tribal Welfare

Cut Motions tabled by **S/Shri Digambar V. Kamat, (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 43, 70, 71 and 81.

The following Members took part in the Debate:

1. Shri Subhash Shirodkar, MLA
2. Shri Luizinho Faleiro, MLA
3. Shri Ravi S. Naik, MLA
4. Shri Nilkanth Halarnkar, MLA
5. Shri Churchill Alemao, MLA
6. Shri Prasad Gaonkar, MLA
7. Smt. Alina Saldanha, MLA
8. Shri Dayanand R. Sopte, MLA
9. Shri Aleixo Reginaldo Lourenco, MLA
10. Shri Francisco Silveira, MLA
11. Shri Pratapsingh R. Rane, MLA

12. Shri Clafasio Dias,MLA
13. Shri Wilfred D'Sa, MLA
14. Shri Joshua D'Souza,MLA
15. Shri Pravin Zantye,MLA
16. Shri Glenn Souza Ticlo, MLA
17. **Shri Isidore A.Fernandes, Deputy Speaker**
18. Shri Pandurang Madkaikar,MLA
19. **Shri Digambar V.Kamat,Leader of Opposition**

SHRI GOVIND GAWDE, Minister for Art and Culture replied to the Debate.

Cut Motion to Demand No. 43 at Sl. Nos. 1 to 7 of list No. 6 separately was put to vote and were negatived.

Cut Motions to Demand No. 70 at Sl. Nos. 1 to 5 of list No. 6 circulated separately were put to vote and were negatived.

Cut Motion to Demand No.71 at Sl. Nos. 1 to 4 of list No. 6 circulated separately was put to vote and were negatived.

Cut Motion to Demand No. 81 at Sl. Nos.1 to 5 of list No. 6 circulated separately was put to vote and were negatived.

Demand Nos. 43,70,71, and 81 were put to vote and passed.

The House was adjourned at 7:30 pm to meet at 11:30 am on Tuesday the 30th July 2019

DATE OF SITTING
30.7.2019

1. QUESTIONS

(1)STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos.2C, 3B, 4C & 6B for the day were orally answered

(b) Postponed Questions:-

Starred Question Nos. 4A was postponed to 6/8/2019 and 7A was postponed to the next session

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2)UNSTARRED QUESTIONS

Replies laid:-

Replies to the Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS:

- (1) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the main road which is incomplete from Mungul to Colva green house.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works replied to the Mention.

- (2) **S/SHRI ROHAN KHAUNTE, & JAYESH SALGAONKAR, MLAs'** made a mention about the deployment of Traffic Police personnel on major Junctions such as Tiska junction, Holy Family Church Junction, O' Coqueiro Junction, Training College Junction, Teen Building Junction, Sai Service Junction and on Guirim Cross Junction for regulating smooth traffic and also to ensure the safety of the pedestrians.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

3. **SHRI RAVI S. NAIK, MLA** made a mention about the faulty alignment of bypass from Dhavali junction to G.V.M College Circle at Farmagudi causing accidents and overturning of vehicles because of speed breakers installed over the flyover.

SHRI DEEPAK PRABHU PAUSKAR, Minister for Public Works replied to the Mention.

3. CALLING ATTENTION

SHRI WILFRED D'SA, MLA called the attention of the Minister for Power to the following:

"Fear and anxiety in the minds of the public due to several complaints remaining pending with the Consumer Grievances Redressal Forum due to delay in appointment of Chairperson. The steps the Government will take to rectify the situation"

DR.PRAMOD SAWANT, Chief Minister postponed the reply to the Calling Attention on 31/07/2019.

4. GOVERNMENT BILL-INTRODUCED

The Factories (Goa Amendment) Bill, 2019.

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-7)

DR. PRAMOD SAWANT, CHIEF MINISTER moved the following Demands:

Demand No. 8 - Treasury & Accounts Administration, North
Goa

Demand No. 9	-	Treasury & Accounts Administration, South Goa
Demand No. 11	-	Excise
Demand No. 12	-	Commercial Taxes
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 65	-	Animal Husbandry & Veterinary Services
Demand No. 68	-	Forests
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 83	-	Mines

Cut Motions tabled by **S/Shri Digambar V. Kamat, (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 8, 9, 11, 12, 32, 65, 68, 75 and 83.

The following Members took part in the Debate:

1. Shri Pratapsing R. Rane, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Subhash Shirodkar, MLA
4. Shri Churchill Alemao, MLA
5. Shri Clafasio Dias, MLA
6. Smt. Alina Saldanha, MLA
7. Shri Nilkanth Halarnkar, MLA
8. Shri Ravi S. Naik, MLA
9. Shri Ramkrishna Dhavalikar, MLA
10. Shri Prasad Gaonkar, MLA
11. Shri Dayanand Sopte, MLA
12. Shri Pravin Zantye, MLA
13. Shri Wilfred D'Sa, MLA
14. Shri Aleixo R. Lourenco, MLA
15. Shri Glenn Ticlo, MLA
16. **Shri Digambar V. Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, Chief Minister for replied to the Debate.

Cut Motions to Demand No. 8 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 9 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 11 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 12 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 32 at Sl. Nos. 1 to 4 of list No. 7 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 65 at Sl. Nos. 1 to 8 of list No. 7 circulated separately were put to vote and were negatived.

Cut Motions to Demand No. 68 at Sl. Nos. 1 to 9 of list No. 7 circulated separately were put to vote and were negatived.

Cut Motions to Demand No. 75 at Sl. Nos. 1 and 2 of list No. 7 circulated separately were put to vote and were negatived.

Cut Motions to Demand No. 83 at Sl. Nos. 1 to 3 of list No. 7 circulated separately were put to vote and were negatived.

Demand Nos. 8, 9, 11, 12, 30, 32, 65, 68, 75 and 83 were put to vote and passed.

The House was adjourned at 8:34 pm to meet at 11:30 am on Wednesday the 31st July 2019.

DATE OF SITTING

31.7.2019

1. QUESTIONS

(a) STARRED QUESTIONS

(1) Questions Answered:-

Starred Questions at Sl. Nos. 1A and 3A for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question Nos.5A and 7A were postponed to 7/8/2019.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Reply Postponed:-

Reply to Unstarred Question No. 48 was postponed to 7/8/2019.

(b) Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTIONS:

(1) SMT. ALINA SALDANHA, MLA made a mention about the fear and anxiety in the minds of the people of Cortalim Constituency and the State at large due to increase in the number of theft and robberies at residential and work places including religious places such as churches, Chapel, and temples.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(2) **SHRI PRAVIN ZANTYE, MLA** made a mention about fear and anxiety in the minds of the residents of Tillari Rehabilitation Colony in the Village Panchayat of Sal are facing great stress, as the colony is presently cut off from Goa as well as Maharashtra and as there is also no way for ambulance services to transport emergency patients to and fro the colony to nearby hospital as the land belongs to WRD.

SHRI FILIPE NERY RODRIGUES, Minister for Water Resources replied to the Mention.

(3) **SHRI WILFRED D'SA, MLA** made a mention about the fear and anxiety in the minds agricultural farmers in Nuvem Constituency due to large scale flooding of their paddy fields due to ongoing construction of Western Bypass at Nuvem and failure to desilt the nallahs and to adequately compensate the affected farmers.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

(4) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about the fear and anxiety in the minds of students aspiring for medical seats over the alleged gross manipulation of Admission list. The measures the Government intends to undertake in the matter.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

3. **PAPERS WAS LAID ON THE TABLE**

1. **DR. PRAMOD SAWANT, Chief Minister** laid (1) the Performance Budget 2019-20 in respect of Demands for Grants Police (Demand No. 17).

(2) The Report of Assets and Liabilities of Public Functionaries for the 2017 - 2018.

2. **SHRI MAUVIN H. GODINHO, Minister for Transport and Housing Board** laid the Audit Report on Accounts of the Goa Housing Board for the year 2016 – 2017; and

3. **SHRI MICHAEL V. LOBO, Minister for Ports, DRDA, Science & Technology and Waste Management** laid the Annual Report of Goa State Innovation Council for the year 2018 – 2019.

4. **POSTPONED CALLING ATTENTION**

SHRI WILFRED D'SA, MLA called the attention of the Minister for Power to the following on 30/7/2019:

“Fear and anxiety in the minds of the public due to several complaints remaining pending with the Consumer Grievances Redressal Forum due to delay in appointment of Chairperson. The steps the Government will take to rectify the situation”

SHRI NILESH CABRAL, Minister for Power made a statement in regard thereto.

SHRI DIGAMBAR V. KAMAT, Leader of Opposition sought clarifications:

SHRI NILESH CABRAL, Minister for Power clarified the points raised by the Member.

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20 (DAY-8)**

DR. PRAMOD SAWANT, Chief Minister moved the following Demands on the behalf of **SHRI VISHWAJIT RANE, Minister for Health:**

Demand No. 19	-	Industries, Trade & Commerce
Demand No. 47	-	Goa Medical College
Demand No. 48	-	Health Services
Demand No. 49	-	Institute of Psychiatry & Human Behaviour
Demand No. 51	-	Goa Dental College
Demand No. 53	-	Food & Drugs Administration
Demand No. 58	-	Women and Child Development
Demand No. 61	-	Skill Development and Entrepreneurship

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition), Pratapsingh R. Rane, Ravi Naik, Luizinho Faleiro** and **Aleixo R. Lourenco, MLAs** were moved to Demand Nos.19,47,48,49,51,53,58, and 61

The following Members took part in the Debate:

1. Shri Nilkanth Halarnkar, MLA
2. Shri Ravi S. Naik, MLA
3. Shri Churchill Alemao, MLA
4. Shri Prasad Gaonkar, MLA
5. Shri Francisco Silveira, MLA
6. Shri Aleixo Reginaldo Lourenco,MLA
7. **Shri Isidore Fernandes, Dy.Speaker**
8. Smt. Alina Saldanha, MLA
9. Shri Ramkrishna Dhavalikar
10. Shri Pravin Zantye, MLA
11. Shri Atanasio Monserrate,MLA
12. Shri Pandurang Madkaikar,MLA
13. Shri Glenn Souza Ticlo, MLA
14. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI VISHWAJIT P. RANE, Minister for Health replied to the Debate.

Cut Motion to Demand No. 19 at Sl. Nos.1 to 6 of list No. 8 circulated separately was put to vote and were negatived.

Cut Motions to Demand No. 47 at Sl. Nos. 1 to 3 of list No.8 circulated separately was put to vote and were negatived.

Cut Motion to Demand No.48 at Sl. Nos. 1 to 6 of list No.8 circulated separately was put to vote and were negatived.

Cut Motion to Demand No. 51 at Sl. Nos.1 to 3 of list No. 8 circulated separately was put to vote and were negatived.

Cut Motion to Demand No. 53 at Sl. Nos. 1 to 4 of list No. 8 circulated separately was put to vote and were negatived.

Cut Motions to Demand No. 58 at Sl. Nos. 1 to 18 of list No.8 circulated separately were put to vote and were negatived.

Cut Motion to Demand No.61 at Sl. Nos. 1 to 3 of list No.8 circulated separately was put to vote and were negatived.

Demand Nos.19,47,48,49,51,53,58, and 61 were put to vote and passed.

6. HALF AN HOUR DISCUSSION

SHRI CHURCHILL ALEMAO, MLA raised a discussion on the matter arising during Zero Hour on 18/7/2019 regarding issue of Goa Miles Taxi Service Apps and parking of the taxis at GTDC, Colva.

The following Members took part in the Discussion

1. Shri Churchill Alemao, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. Shri Rohan Khaunte, MLA
4. Shri Vinod Palienkar, MLA
5. Smt. Alina Saldanha, MLA
6. Shri Jayesh Salgaonkar, MLA
7. Shri Aleixo Reginaldo Lourenco, MLA
8. Shri Pravin Zantye, MLA
9. Shri Atanasio Monserrate, MLA
10. Shri Dayanand R. Sopte, MLA
11. Shri Glenn Souza Ticlo, MLA
12. Shri Wilfred D'Sa, MLA
13. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI MAUVIN GODINHO, Minister for Transport, SHRI MANOHAR AZGAONKAR, Dy. Chief Minister and DR. PRAMOD SAWANT, Chief Minister replied to the HALF- AN- HOUR Discussion.

The House was adjourned at 10:53 pm to meet at 11:30 am on Thursday the 1st August 2019.

DATE OF SITTING

1.8.2019

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2B, 3B, & 4B for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question No.1A was postponed to 8/08/2019

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

(1) SHRI ROHAN KHAUNTE, MLA made a mention about the fear in the minds of the residents of Porvorim Constituency on snatching of chains, mangalsutras, and rising flats burglaries during the day time.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(2) SHRI NILKANTH HALARNKAR, MLA made a mention about fear and anxiety in the minds of people of Colvale, as the Ghoticho Vaal(Drain) is blocked due to debris and thus causing rise in water level which affects the nearby houses and vehicular traffic movement.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

3. GOVERNMENT BILL-CONSIDERED AND PASSED

SHRI CHANDRAKANT KAVLEKAR, Dy.Chief Minister /Minister for Factories and Boilers moved that the Factories (Goa Amendment) Bill, 2019 be taken into consideration.

SHRI NILKANTH HALARNKAR, MLA moved an amendment to Clause (2) of Section 65.

In Section 65 of the Factories (Goa Amendment) Bill, 2019 in Clause 2 for the phrases "adult male workers" the phrase "adult workers" shall be substituted.

The following Members spoke;

1. Shri Aleixo Reginaldo Lourenco, MLA.
2. Shri Ravi S. Naik, MLA.
3. Shri Pratapsingh R. Rane, MLA.

4. **Shri Chandrakant Kavalekar, Deputy Chief Minister/Minister for Factories & Boilers.**
5. **Dr. Pramod Sawant, Chief Minister.**

The Amendment moved by **Shri Nilkanth Halarnkar, MLA** was put to vote and adopted.

The Motion for consideration of the Bill as amended was put to vote and adopted.

Clauses 2 to 7, Clause 1 the Schedule the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote.

Division was sought

In Favour 26
Against 5

The Motion for passing of the Bill as amended was Passed.

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20 (DAY-9)**

DR.PRAMOD SAWANT, Chief Minister/Minister for Education moved the following Demands:

Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim
Demand No. 39	-	Government Polytechnic, Curchorem
Demand No. 40	-	Goa College of Engineering
Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 46	-	Museum
Demand No. 50	-	Goa College of Pharmacy
Demand No. 56	-	Information and Publicity
Demand No. 84	-	Airport

Cut Motions tabled by **S/Shri Digambar V. Kamat, (Leader of Opposition)** , **Pratapsingh R. Rane, Ravi Naik, Luizinho Faleiro** and **Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 34,35,36,37, 38, 46,56 and 84.

The following Members took part in the Debate:

1. Shri Aleixo R. Lourenco, MLA
2. Shri Ravi S. Naik, MLA
3. Shri Clafasio Dias, MLA

4. Shri Nilkanth Halarnkar, MLA
5. Shri Pratapsingh R. Rane, MLA
6. Shri Ramkrishna Dhavalikar, MLA
7. Shri Subhash Shirodkar, MLA
8. Shri Churchill Alemao, MLA
9. Shri Prasad Gaonkar, MLA
10. Shri Atanasio Monserrate, MLA
11. Smt. Alina Saldanha, MLA
12. Shri Dayanand Sopte, MLA
13. Shri Glenn Souza Ticlo, MLA
14. Shri Pravin Zantye, MLA
15. Shri Pandurang Madkaikar, MLA
16. **Shri Isidore A. Fernandes, Dy. Speaker**
17. **Shri Digambar V. Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, Chief Minister replied to the Debate.

Cut Motions to Demand No.34 at Sl. Nos. 1to 10 of list No.9 separately was put to vote and were negatived.

Cut Motions to Demand No. 35 at Sl. Nos. 1 to10 of list No.9 circulated separately were put to vote and were negatived.

Cut Motions to Demand No.36 at Sl. Nos. 1 to 3 of list No.9 separately was put to vote and were negatived.

Cut Motions to Demand Nos. 37 at Sl. Nos. 1 to 3 of list No.9 circulated separately were put to vote and were negatived.

Cut Motions to Demand No.38 at Sl. Nos. 1 to 3 of list No.9 separately was put to vote and were negatived.

Cut Motions to Demand No. 46 at Sl. Nos. 1to 2 of list No.9 circulated separately were put to vote and were negatived.

Cut Motions to Demand No.56 at Sl. Nos. 1 to 11 of list No.9 separately was put to vote and were negatived.

Cut Motions to Demand No. 84 at Sl. Nos. 1 to 4 of list No.9 circulated separately were put to vote and were negatived.

Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44, 46, 50, 56 and 84 were put to vote and passed.

The House was adjourned at 8:59 pm to meet at 11:30 am on Friday the 2nd August 2019

DATE OF SITTING

2.8.2019

1. QUESTIONS

(A) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos.1A, 2C, 4A, 5A, 6A & 7B for the day was orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 4B was postponed to 9/8/2019

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(B) UNSTARRED QUESTIONS

(a) Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(b) Reply Postponed:-

Reply to Unstarred Question No. 81 was postponed to 9/8/2019.

2. ZERO HOUR MENTION:

(1) SHRI WILFRED D'SA, MLA made a mention about the fear and anxiety in the minds of Villagers of Verna due to Trade Licenses for extraction of rubbles issued in Sy.No.150/0 on 18/04//2016 by Village Panchayat of Verna and again the same Panchayat has issued NOC/Permission for extraction of laterite rubbles in the same Survey No.150/0 for another Party which causes alleged loss to the collection of royalty to the Mines Department.

DR. PRAMOD SAWANT, Chief Minister replied to the mention.

(2) SHRI ROHAN KHAUNTE, MLA made a mention about the contract workmen of BSNL who have been paid their wages by the contractors of BSNL from January 2019 till date.

DR. PRAMOD SAWANT, Chief Minister replied to the mention

(3) SHRI DAYANAND R. SOPTE, MLA made a mention about the non availability of required fertilizers to the farmers mainly in Bardez and Pernem Talukas.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/ Minister for Agriculture replied to the mention

S/Shri Aleixo Reginaldo Lourenco, and Vijai Sardessai MLAs sought clarifications.

SHRI CHANDRAKANT KAVALEKAR, Dy. Chief Minister/ Minister for Agriculture and DR. PRAMOD SAWANT Chief minister replied to the points raised by the Members.

3. OBITUARY REFERENCES

SPEAKER made Obituary References to the following:

- a. Shri Babuso Gaonkar, former Legislator of the Fifth and Sixth Legislative Assembly; and
- b. Shri Vishnu Anant Naik, former MLA of Panaji Constituency and Chairman of Goa Urban Co-operative Bank Limited.

The following Members spoke on Obituary References:

1. Shri Prasad Gaonkar, MLA
2. Shri Ravi S. Naik, MLA
3. Shri Atanasio Monserrate, MLA
4. Shri Ramkrishna Dhavalikar, MLA
5. Shri Churchill Alemao, MLA
6. Shri Luizinho Faleiro, MLA
7. Shri Rohan Khaunte, MLA
8. Shri Pratapsingh R. Rane, MLA
9. **Shri Deepak Prabhu Pauskar, Minister for PWD**
10. **Shri Govind Gawde, Minister for Art and Culture**
11. **Shri Manohar Azgaonkar, Dy. CM/Minister for Tourism**
12. **Shri Chandrakant Kavalekar, Deputy Chief Minister**
13. **Dr. Pramod Sawant, Chief Minister**
14. **Shri Rajesh Patnekar, Speaker**

The House stood in Silence for 1 minute as mark of respect to the departed souls.

4. PRIVATE MEMBERS' RESOLUTIONS

(1) **SHRI FRANCISCO SILVEIRA, MLA** moved the following:

“This House strongly recommends the Government for construction of height restriction barricade to stop heavy traffic and retaining walls along the steep slopes, of the road leading from St. Anna Church, Santana Curca to Kadamba road at Old Goa on Old Goa-Panaji bypass to avoid occurrence of frequent road accidents due to the steep slope of the road leading to St. Anna Church in Village Panchayat Curca Talaulim.”

Shri Francisco Silveira, MLA spoke on the Resolution.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the points raised by the Mover.

The Resolution was withdrawn with the leave of the House.

(2) **SHRI PRATAPSINGH R. RANE, MLA** moved the following:

“This House strongly recommends the Government that all MLAs' be given housing plots at Porvorim so that they can attend the Assembly work on time.”

The following Members spoke on the Resolution.

1. Shri Pratapsingh R. Rane, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Ramkrishna Dhavalikar, MLA.
4. Shri Prasad Gaonkar, MLA.
5. Shri Rohan Khaunte, MLA.

DR. PRAMOD SAWANT, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn with the leave of the House.

(3) SHRI LUIZINHO FALEIRO, MLA moved and spoke on the following:
“This House unanimously resolves the Government to declare the following lakes in Navelim Constituency as Bio-Heritage sites and No Development Zones:

- (i) the Saipem Lake;
- (ii) the Telaulim Lake;
- (iii) the Coldem Lake; and
- (iv) the Boshi Tolem Lake at Dialgona.”

The following Members spoke on the Resolution.

1. Shri Luizinho Faleiro, MLA.
2. Shri Pratapsingh R. Rane, MLA.
3. Shri Churchill Alemao, MLA.
4. Shri Aleixo Reginaldo Lourenco, MLA.

SHRI FILIPE NERY RODRIGUES, Minister for WRD and DR. PRAMOD SAWANT, Chief Minister replied to the points raised by the Mover.

The Resolution was withdrawn with the leave of the House.

(4) SHRI LUIZINHO FALEIRO, MLA moved the following:
“This House unanimously resolves that the Government should identify all lakes and inland rivers to protect and conserve them and ban any constructions on the banks of the rivers which pollute the rivers.”

The following Members spoke on the Resolution.

1. Shri Luizinho Faleiro, MLA .
2. Shri Pratapsingh R. Rane, MLA.

DR. PRAMOD SAWANT, Chief Minister and SHRI FILIPE NERY RODRIGUES, Minister for WRD replied to the points raised by the Mover.

The Resolution was withdrawn with the leave of the House

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-10)**

SHRI FILIPE NERY RODRIGUES, Minister for WRD moved the following Demands:

Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition)** , **Pratapsingh R. Rane, Ravi Naik and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 66, 74 and 80.

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA
2. Shri Atanasio Monserrate, MLA
3. Shri Churchill Alemao, MLA
4. Shri Francisco Silveira, MLA
5. Shri Luizinho Faleiro, MLA
6. Smt. Alina Saldanha, MLA
7. Shri Antonio Fernandes, MLA
8. Shri Clafasio Dias, MLA
9. Shri Aleixo Reginaldo Lourenco, MLA
10. Shri Pandurang Madkaikar, MLA
11. Shri Wilfred D'Sa, MLA
12. Shri Nilkanth Halarnkar, MLA
13. Shri Prasad Gaonkar, MLA
14. Shri Glenn Souza Ticlo, MLA

SHRI FILIPE NERY RODRIGUES, Minister for Water Resources replied to the Debate.

Cut Motions to Demand No.66 at Sl. Nos. 1 to 7 of list No.10 separately was put to vote and negated.

Cut Motions to Demand No.74 at Sl. Nos. 2 to 5 of list No.10 circulated separately were put to vote and negated.

Cut Motion to Demand No.80 at item No. 3 of list No.10 separately was put to vote and negated.

Demand Nos. 66, 74 and 80 were put to vote and passed.

The House was adjourned at 8:20 pm to meet at 11:30 am on Monday the 5th August 2019.

DATE OF SITTING

5.8.2019

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Starred Questions at Sl. Nos. 1B, 2A, 3B and 4A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

(a) Postponed Unstarred Question No.14 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Annual Statement of Assets and Liabilities' (originally slated for answer on 22-07-2019) was laid on the Table.

(b) Postponed Unstarred Question No.74 tabled by Shri Ravi Naik, MLA regarding 'Revenue of Transport Department' (originally slated for answer on 29-07-2019) was laid on the Table.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

(1) **SHRI ROHAN KHAUNTE, MLA** made a mention about the fear and anxiety in the minds of the people of Porvorim due to the dilapidated condition of the old Housing Board Market Complex.

SHRI MAUVIN GODINHO, Minister for Housing replied to the Mention.

(2) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about the fear and anxiety in the minds of Engineering College of Goa over recruitment of faculty members on regular and contract basis in various Engineering colleges of Goa without domicile.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(3) **SHRI ANTONIO FERNANDES, MLA** made a mention about the fear and anxiety in the minds of residents from Santa Cruz and Mercês that compensation is not yet paid till date whose land is acquired by NH/PWD from Morambi-O-Pequino to Murda upto Bambolim for the construction of NH4A and NH66.

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the Mention.

(4) **SHRI DIGAMBAR KAMAT, Leader of Opposition** made a mention about the fear and anxiety in the minds of people of Fatorda about the tin sheets of Fatorda Stadium flew on the streets of Fatorda the steps. The Government intends to take to ensure the safety of the people in the surrounding areas.

SHRI MANOHAR AZGAONKAR, Dy. Chief Minister/Minister for Sports replied to the Mention.

(5) **SHRI RAMKRISHNA M. DHAVALIKAR, MLA** made a mention about the fear and anxiety in the minds of the people of Villages Panchayat, Kundaim and farmers of Kundaim due to the Bundhs of the river Zuari collapsed at certain places and the water at high tides is entering in the chikalpayan fields damaging total paddy fields plantation and also submerging the roads, due to heavy rains for the last three days .

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

(6) **SHRI PRAVIN ZANTYE, MLA** made a mention about the fear and anxiety in the minds of people of Chodan village that breaches have occurred in the bundhs which were protecting khazan and fields of cava khazan and Cantor Khazan as water entered the adjoining low lying areas. The road leading to Pomburpa-Chodan ferry and road at Ambarim was also submerged.

DR. PRAMOD SAWANT, Chief Minister replied to the Mention.

3. **CALLING ATTENTION**

SHRI PRASAD GAONKAR, MLA called the attention of the Chief Minister/Minister for Environment to the following:

“Fear and anxiety in the minds of the people of Sanguem and Quepem Taluka regarding declaration by Department of Environment, Forest and Climate Change, the Government of India vide Notification No. S.O. 555(E) has Notified and declared villages of Sanguem and Quepem Taluka under Eco-Sensitive Zone. The villages effected are Patiem, Uguem, Tudou, Xelpem, Salauli, Potrem, Bati, Viliena, Cumbari, Curdi, Naiquinim, Dongar, Singonem Vichundrem and Cazur. The steps the Government will take in the matter. ”

SHRI NILESH CABRAL, Minister for Environment made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Prasad Gaonkar, MLA.
2. Shri Churchill Alemao, MLA
3. Shri Ramkrishna Dhavalikar, MLA
4. **Shri Digambar V. Kamat (Leader of Opposition)**

SHRI NILESH CABRAL, Minister for Environment replied to the points raised by the Members.

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-11)**

SHRI MILIND S. NAIK, Minister for Urban Development moved the following Demands:

- Demand No. 55 - Municipal Administration
Demand No. 57 - Social Welfare
Demand No. 77 - River Navigation

Cut Motions tabled by **S/Shri Digambar V. Kamat, (Leader of Opposition), Ravi Naik, Luizinho Faleiro and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 55, 57 and 77.

The following Members took part in the Debate;

1. Shri Ravi S. Naik
2. Shri Pratapsingh R. Rane, MLA
3. Shri Ramkrishna Dhavalikar, MLA
4. Shri Churchill Alemao, MLA
5. Shri Glenn Souza Ticlo, MLA
6. Shri Prasad Gaonkar, MLA
7. Shri Clafasio Dias, MLA
8. Shri Dayanand R. Sopte, MLA
9. Shri Pravin Zantye, MLA
10. Shri Atanasio Monserrate, MLA
11. Shri Antonio Fernandes, MLA
12. Shri Joshua P De Souza, MLA
13. Shri Wilfred D'Sa, MLA
14. Shri Jose Luis Carlos Almeida, MLA
- 15. Shri Isidore A. Fernandes, Dy. Speaker**
- 16. Shri Digambar V. Kamat (Leader of Opposition)**

The House was adjourned at 7:44 pm to meet at 11:30 am on Tuesday the 6th August 2019

DATE OF SITTING

6.8.2019

1. QUESTIONS

(1) POSTPONED STARRED QUESTIONS WERE ORALLY ANSWERED

(a) Postponed Starred LAQ 12B tabled by Shri Pratapsingh Rane, MLA regarding 'Restarting of Mining Industry in the State' (originally slated for answer on 16-07-2019) was orally answered.

(b) Postponed Starred LAQ 4A tabled by Shri Ravi Naik, MLA regarding 'Impact of Mining Ban on the State (originally slated for answer on 30-07-2019) was orally answered.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2A, 3A, 4A, 5A, 6A and 7A for the day were orally answered.

(b) Reply Postponed:-

Reply to Starred Question No. 5B was postponed to next session.

(c) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

(a) Postponed Unstarred LAQ No.142 tabled by Shri Clafasio Dias, MLA regarding 'Legal Expenses incurred in Mining Related Cases'(originally slated for answer on 31-01-2019 and further postponed to 16-07-2019) was laid on the table.

(b) Postponed Unstarred LAQ 93 tabled by Shri Wilfred D'Sa, MLA regarding 'Mining Leases in the State' (originally slated for answer on 16-07-2019) was laid on the table.

(4)UNSTARRED QUESTIONS

(a) Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(b) Reply Postponed:-

Reply to Unstarred Question No. 142 was postponed to next session.

2. ZERO HOUR MENTION:

(1) **SHRI ANTONIO FERNANDES, MLA** made a mention about the OCI holders working in other Countries face hardship for registration of Civil Marriage at their home town, Goa due to the Article 190 which states that a person should reside at his permanent address for one month at least to register his/her Civil Marriage. The steps the Government has undertaken in this regard.

DR. PRAMOD SAWANT, Chief Minister and SHRI NILESH CABRAL, Minister for Law replied to the Mention.

(2) **SHRI ROHAN KHAUNTE, MLA** made a mention that the State Cultural Awardees receiving an amount of Rs. 3200/- per month as financial assistance was suddenly stopped in case of Pensioners (who retired from Government/Semi Government and Private Service) 2 ½ years back by the Government terming financial assistance as pension. The aggrieved recipients are expecting the monthly release of financial assistance to be continued. The steps the Government has undertaken in the matter.

SHRI GOVIND GAWDE, Minister for Art and Culture replied to the Mention.

(3) **SHRI CHURCHILL ALEMAO, MLA** made a mention about the illegal Massage Parlours at Cavellosim, Varca and Colva.

SHRI MAUVIN GODINHO, Minister for Panchayat replied to the Mention.

3. CONGRATULATORY MOTION

SHRI DAYANAND SOPTE, MLA moved the following:

"This House congratulates Hon'ble Prime Minister Shri Narendra Modi and Hon'ble Home Minister Shri Amit Shah for initiating the process of re-visiting

Art.370 and also Art.35(A) of the Constitution of India by way of a Motion before the Rajya Sabha.”

The following Members spoke on the Motion:-

1. Shri Dayanand Sopte, MLA
2. **Shri Vishwajit Rane, Minister for Health**
3. Shri Ramkrishna Dhavalikar, MLA
4. **Smt. Jennifer Monserrate, Minister for Revenue**
5. **Shri Mauvin Godinho, Minister for Panchayat**
6. Shri Subhash Shirodkar, MLA
7. **Shri Nilesh Cabral, Minister for Power**
8. **Shri Manohar Azgaonkar, Dy. Chief Minister**
9. **Shri Milind Naik, Minister for Urban Development**
10. **Shri Michael Lobo, Minister for RDA**
11. Shri Atanasio Monserrate, MLA
12. Shri Glenn Souza Ticlo, MLA
13. Shri Nilkanth Halarnkar, MLA
14. Shri Churchill Alemao, MLA
15. Shri Prasad Gaonkar, MLA
16. Shri Aleixo Reginaldo Lourenco, MLA
17. **Shri Deepak Prabhu Pauskar, Minister for PWD**
18. **Shri Govind Gawde, Minister for Art & Culture**
19. Shri Luizinho Faleiro, MLA
20. Shri Francisco Silveira, MLA
21. Smt. Alina Saldanha, MLA
22. Shri Pratapsingh R. Rane, MLA
23. **Shri Filipe Nery Rodrigues, Minister for WRD**
24. Shri Pravin Zantye, MLA
25. **Shri Isidore Fernandes, Deputy Speaker**
26. **Shri Digambar V. Kamat (Leader of Opposition)**
27. **Dr. Pramod Sawant, Chief Minister**
28. **Shri Rajesh Patnekar, Speaker**

4. **PAPERS LAID ON THE TABLE**

a. **DR. PRAMOD SAWANT**, Chief Minister laid the Goa Poisons Possession and Sales Rules, 2014.

(2) **SHRI VISHWAJIT RANE**, Minister for Health laid the Annual Report 2018 of Goa State Commission for Protection of Child Rights.

(3) **SHRI NILESH CABRAL**, Minister for Power laid the following Notifications Regarding Rules/Regulations/Sub-Rules/Bye-Laws:

- (a) Notification No. 7/17/92/STE/Part/827, dated 29/01/2019 published in the Official Gazette, Series-II, No. 44, dated 31/01/2019.
- (b) Notification No. 7/4/98/STE-DIR/Part-I/910, dated 26/02/2019 published in the Official Gazette, Series-II, No. 49, dated 07/03/2019.
- (c) Notification No. 7/4/98/STE-DIR/Part-I/60, dated 25/04/2019 published in the Official Gazette, Series-II, No. 4, dated 25/04/2019.

(d) Notification No. 5/20/87/STE/Part-IV/229, dated 08/07/2019 published in the Official Gazette, Series-II, No. 15, dated 11/07/2019.

3. **SHRI FILIPE NERY RODRIGUES**, Minister for Water Resources laid the Separate Audit Report on the Accounts of Goa Tillari Irrigation Development Corporation for the year 2011 - 12.

4. **CALLING ATTENTIONS**

1. **SHRI RAMKRISHNA DHAVALIKAR**, MLA called the attention of the Minister for Power to the following:

“Fear and anxiety in the minds of the people of Goa as regards:

- (1) ‘Frequent power failure in parts of Marcaim Constituency in Ponda Taluka as well as in the State of Goa; and
- (2) The dangerous condition of trees and old electrical poles which may lead to collapse in densely situated houses, roads. The measures Government intends to take in the matter.”

SHRI NILESH CABRAL, Minister for Power made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Ramkrishna Dhavalikar, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Churchill Alemao, MLA
4. Shri Prasad Gaonkar, MLA
5. **Shri Isidore Fernandes, Dy. Speaker**
6. Shri Aleixo reginaldo Lourenco, MLA
7. Shri Pravin H. Zantye, MLA
8. Shri Francisco Silveira, MLA

SHRI NILESH CABRAL, Minister for Power replied to the points raised by the Members

2. **SHRI PRAVIN ZANTYE**, MLA called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of people of Mulgao Village of Bicholim Taluka, that there is a proposed project of road widening at a stretch of approximately 7.9 km from Assnora –Mulgao bridge to Shantadurga High School in Bicholim. The existing road width is 7 meters to 15 meters whereas the proposed road width is 25 meters to 30 meters, due to which more than 500 people and 50 to 60 houses will be demolished as and when the proposed by-pass road passes the Village of Mulgao as per Regional Plan 2021. The steps the Government intends to take in this matter.”

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Pravin Zantye, MLA
2. **Dr. Pramod Sawant, Chief Minister**

3. Shri Ramkrishna Dhavalikar, MLA
4. Shri Vijai Sardesai, MLA
5. **Shri Digambar V. Kamat, Leader of Opposition**
6. Shri Rohan Khaunte, MLA
7. Shri Pratapsingh R. Rane, MLA

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the points raised by the Members.

5. **GOVERNMENT BILLS-INTRODUCED**

1. The Goa State Higher Education Council (Amendment) Bill, 2019.
2. The Goa Marine Fishing Regulation (Amendment) Bill, 2019.

6. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-12)**

SHRI MAUVIN GODINHO, Minister for Transport moved the following Demands:

- | | | |
|---------------|---|------------|
| Demand No. 13 | - | Transport |
| Demand No. 31 | - | Panchayats |

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition), Pratapsingh R. Rane, Luizinho Faleiro, Ravi Naik, and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 13, and 31

The following Members took part in the Debate:

1. Shri Prasad Gaonkar, MLA
2. Shri Subhash Shirodkar, MLA
3. Shri Nilkanth Halarkar, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Churchill Alemao, MLA
6. Shri Clafasio Dias, MLA
7. Smt. Alina Saldanha, MLA
8. Shri Wilfred D'Sa, MLA
9. Shri Aleixo R. Lourenco, MLA
10. Shri Ramkrishna Dhavalikar, MLA
11. **Shri Digambar V. Kamat, Leader of Opposition**

Cut Motions to Demand No.13 at Sl. Nos.1 to 15 of list No.12 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos.31 at Sl. Nos.1 to 5 of list No.12 circulated separately was put to vote and negatived.

Demand Nos. 13 and 31 were put to vote and passed.

7. **HALF-AN-HOUR DISCUSSION**

S/SHRI DIGAMBAR V. KAMAT (LEADER OF OPPOSITION), PRATAP Singh RANE LUIZINHO FALEIRO, RAMKRISHNA DHAVALIKAR, ALEIXO REGINALDO LOURENCO, VIJAI SARDESSAI AND CHURCHILL ALEMAO, MLAs raised under Rule 61, a discussion on the matter arising during Zero Hour on 17 July 2019, regarding LED street lights in the State.

The following Members spoke:

1. **Shri Digambar V. Kamat (Leader of Opposition)**
2. Shri Rohan Khaunte, MLA
3. Shri Prasad Gaonkar, MLA
4. Shri Clafasio Dias, MLA
5. Shri Churchill Alemao, MLA
5. Shri Ramkrishna Dhavalikar, MLA
6. Shri Aleixo R. Lourenco, MLA
7. Shri Glenn Souza Ticlo, MLA
8. Shri Pravin Zantye, MLA
9. **Shri Isidore A. Fernandes, Dy. Speaker**

SHRI NILESH CABRAL, Minister for Power replied to Half-An- Hour Discussion.

The House was adjourned at 11:32 pm to meet at 11:30 am on Wednesday the 7th August 2019

DATE OF SITTING

7.8.2019

1. **QUESTIONS**

(1) **POSTPONED STARRED QUESTIONS WERE ORALLY ANSWERED**

(a) Postponed Starred Question No.7A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Government Land granted to Mormugao Port Trust' (originally slated for answer on 25-07-2018 and further postponed to 17-07-2019) was orally answered.

(b) Postponed Starred Question No.5A tabled by Shri Digambar Kamat, (Leader of Opposition) regarding 'Aframento properties of Comunidades' (originally slated for answer on 31-07-2019) was orally answered.

(2) **POSTPONED STARRED QUESTIONS FURTHER POSTPONED**

(a) Postponed Starred Question No.7A tabled by Shri Dayanand Sopte, MLA regarding 'Alvara properties in Mandrem Constituency' (originally slated for answer on 31-07-2019) was further postponed to next session.

(3) **STARRED QUESTIONS**

(a) **Questions Answered:-**

Starred Questions at Sl. Nos. 1 B, 2B and 3A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(4) POSTPONED UNSTARRED QUESTIONS WERE LAID ON THE TABLE

1. Postponed Unstarred Question No.94 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Central and Local Schemes operated with State' (originally slated for answer on 24-07-2019) was laid on the Table.

2. Postponed Unstarred Question No.48 tabled by Shri Nilkanth Halarnkar, MLA regarding 'Offline facility by Revenue Department' (originally slated for answer on 31-07-2019) was laid on the Table.

(4) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

2. ZERO HOUR MENTION:

(1) **SHRI RAVI NAIK, MLA** made a mention about the fear, anxiety and apprehension in the minds of the people of the hardship faced by the people that the Citizen Services centre which is located at KTC Bus Stand is at a distance from the Ponda Mamlatdar and Collector Office building, and requesting the Government to shift it at Mamlatdar's office building.

SMT. JENNIFER MONSERRATE, Minister for Revenue replied to the Mention.

(2) **SHRI NILKANT R. HALARNKAR, MLA** made a mention that the scrap yards have obtained electricity permissions from the Health Department (under the Health Act) and the same is being used for commercial purpose.

DR. PRAMOD SAWANT, Chief Minister and SHRI NILESH CABRAL, Minister for Power replied to the Mention.

(3) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about the water tank overflowing for the past so many days at Axem Curtorim. Instead the precious water could be used by the residents of Eclate and other areas.

SHRI DEEPAK PAUSKAR, Minister for Public Works replied to the Mention.

3. CONDOLATORY MOTION

DR. PRAMOD SAWANT, Chief Minister, moved the following Condolatory Motion:

“This House condoles the passing away of Former Parliamentarian, Former Minister for External Affairs Government of India and eminent personality in Indian Political Sector Smt. Sushma Swaraj.”

The following Members spoke:

1. Shri Glenn Souza Ticlo, MLA
2. **Shri Milind S. Naik, Minister for Urban Development**
3. **Shri Nilesh Cabral, Minister for Power**
4. Shri Joshua P De Souza, MLA
5. Smt. Alina Saldanha, MLA
6. **Smt. Jennifer Monserrate, Minister for Revenue**
7. Shri Pratapsingh R. Rane, MLA
8. Shri Dayanand R. Sopte, MLA
9. **Shri Deepak Prabhu Pauskar, Minister for PWD**
10. Shri Ramkrishna Dhavalikar, MLA
11. Shri Aleixo Reginaldo Lourenco, MLA
12. Shri Churchill Alemao, MLA
13. **Shri Filipe Nery Rodrigues,, Minister for WRD**
14. **Shri Manohar Azgaonkar, Dy. Chief Minister**
15. **Shri Isidore Fernandes, Dy. Speaker**
16. **Shri Digambar V. Kamat (Leader of Opposition)**
17. **Dr. Pramod Sawant, Chief Minister**
18. **Shri Rajesh Patnekar, Speaker**

The House stood in Silence for 1 minute as a mark of respect to the departed soul.

4. **CALLING ATTENTION**

S/SHRI DIGAMBAR V. KAMAT (LEADER OF OPPOSITION), RAVI NAIK, PRATAPSINGH R. RANE, LUIZINHO FALEIRO AND ALEIXO REGINALDO LOURENCO, MLAs called the attention of the Minister for Water Resources to the following:

“Fear, anxiety, apprehension and genuine concerns about Inter-State Water Disputes (Amendment) Bill, 2019 in view of intended dissolution of Madhei Water Dispute Tribunal and difficulty which Goa would face before the proposed single National Tribunal and lack of State Government response on the Bill and failure to take people of Goa into confidence to guarantee Water Security.”

SHRI FILIPE NERY RODRIGUES, Minister for WRD postponed the Calling attention to 8/08/2019

5. **GOVERNMENT BILL -INTRODUCED**

1. The Goa Staff Selection Commission Bill, 2019.
2. The Goa Land Revenue Code (Amendment) Bill, 2019.
3. The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2019.

6. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-13)**

DR.PRAMOD SAWANT, Chief Minister moved the following Demands:

- | | | |
|---------------|---|---------------------------------------|
| Demand No. 2 | - | General Administration & Coordination |
| Demand No. 14 | - | Goa Sadan |

Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition), Pratapsingh R. Rane, Ravi Naik, Luizinho Faleiro and Aleixo R. Lourenco, MLAs** were moved to Demand Nos.14, 17,18, 22, 23, 25 and 26.

The following Members took part in the Debate:

1. Shri Glenn Souza Ticlo, MLA
2. Shri Nilkanth Halarnkar, MLA
3. Shri Dayanand Sopte, MLA
4. Shri Rohan Khaunte, MLA
5. Shri Pratapsingh R. Rane, MLA
6. Smt. Alina Saldanha, MLA
7. Shri Ramkrishna Dhavalikar, MLA
8. Shri Francisco Silveira, MLA
9. Shri Clafasio Dias, MLA
10. Shri Luizinho Faleiro, MLA
11. Shri Churchill Alemao, MLA
12. Shri Aleixo Reginaldo Lourenco, MLA
13. Shri Prasad Gaonkar, MLA
14. Shri Antonio Fernander, MLA
15. Shri Joshua P De Souza, MLA
16. Shri Atanasio Monserrate, MLA
- 17. Shri Isidore Fernandes, Deputy Speaker**
18. Shri Digambar V. Kamat (Leader of Opposition)

DR. PRAMOD SAWANT, Chief Minister replied to the Debate.

Cut Motion to Demand No. 14 at Item. No. 1 of list No. 13 separately was put to vote and negatived.

Cut Motions to Demand No.17 at Sl. No.1 to 4 of list No. 13 circulated separately were put to vote and negatived.

Cut Motions to Demand No.18 at Sl. No.1 to 3 of list No. 13 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 22 at Item. No.4 of list No. 13 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 23 at Sl. No.1 to 3 of list No. 13 separately was put to vote and negatived.

Cut Motions to Demand No.25 at Item. No.6 of list No. 13 circulated separately were put to vote and negatived.

Cut Motion to Demand No.26 at Item. No.7 of list No.13 circulated separately was put to vote and negatived.

Demand Nos. 2, 14, 17, 18, 22, 23 and 26 were put to vote and passed.

4. **HALF –AN- HOUR DISCUSSION**

S/SHRI DIGAMBAR V. KAMAT (LEADER OF OPPOSITION), PRATAPSINGH RANE, LUIZINHO FALEIRO AND ALEIXO REGINALDO LOURENCO, MLAs raised under Rule 61, a discussion on the matter arising on Starred Question No.3A slated for answer on 17 July, 2019 regarding “AWARDING THE CONTRACT FOR BEACH CLEANING.”

The following Members spoke:

1. Shri Aleixo Reginaldo Lourenco, MLA
2. Shri Digambar V. Kamat (Leader of Opposition)

SHRI MANOHAR AZGAONKAR, Dy. Chief Minister / Minister for Tourism replied to the Half-An- Hour Discussion.

The House was adjourned at 9:47 pm to meet at 11:30 am on Thursday the 8th August 2019

DATE OF SITTING
8.8.2019

(1) POSTPONED STARRED QUESTION WERE ORALLY ANSWERED

(a) Postponed Starred Question No.2B tabled by Shri Wilfred D’Sa, MLA regarding ‘Unauthorized Development of Land across the State’ (originally slated for answer on 31-01-2019 and which was further postponed to 18-07-2019) was orally answered.

(b) Postponed Starred Question No.4A tabled by Shri Digambar Kamat (Leader of Opposition) regarding ‘Outline Development Plan for Panaji City’ (originally slated for answer on 18-07-2019 and which was further postponed to 25/07/2019) was orally answered.

(c) Postponed Starred Question No.5A tabled by Shri Digambar Kamat (Leader of Opposition) regarding ‘Outline Development Plan for Mapusa’ (originally slated for answer on 25-07-2019) was orally answered.

(d) Postponed Starred Question No.1A tabled by S/Shri Atanasio Monserrate, Antonio Fernandes, Aleixo R. Lourenco, Wilfred D’Sa and Clafasio Dias, MLAs, regarding ‘LED Street Lights in the State of Goa’ (originally slated for answer on 01-08-2019) was orally answered.

(2) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2B, 3A and 4B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(3) POSTPONED UNSTARRED QUESTIONS WAS LAID ON THE TABLE

Postponed Unstarred LAQ No.9 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Cases/Litigations Before NGT'(originally slated for answer on 25-07-2019 was laid on the Table.

(4) UNSTARRED QUESTIONS

Replies laid:-

Replies to rest of the Questions in Unstarred list (Corrected) were laid on the Table.

1. ZERO HOUR MENTION:

- (1) SHRI DAYANAND R. SOPTE, MLA** made a mention about the large scale destruction of crops and many houses damaged due to continuous heavy rainfall in Salem village.
- (2) SHRI ROHAN A. KHAUNTE, MLA** made a mention as regards repeated flooding of the service road, other neighbouring areas in Porvorim Constituency and various parts of Bardez Taluka as well as in the State of Goa.
- (3) SHRI PRASAD GAONKAR, MLA** made a mention about flooding in Sanguem due to heavy rains.

The Zero Hour mentions by S/Shri Dayanand R. Sopte, Rohan Khaunte and Prasad Gaonkar were taken together.

The following Members spoke:

1. Shri Dayanand R. Sopte, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Prasad Gaonkar, MLA
4. Shri Luizinho Faleiro, MLA
5. Shri Pratapsingh R. Rane, MLA
6. Shri Ravi S. Naik, MLA
7. Shri Churchill Alemao, MLA
- 8. Shri Michael Lobo, Minister for RDA**
9. Shri Glenn Souza Ticlo, MLA
- 10. Shri Digambar V. Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, CHIEF MINISTER replied to the mention.

- (4) SHRI NILKANT R. HALARNKAR, MLA** made a mention about the number of children and labourers engaged in Scrap yards that have not filled the tenant form, and there is rise in the number of robbery cases in Colvale.

SMT. JENNIFER MONSERRATE, Minister for Revenue replied to the mention.

(5) **SHRI ALEIXO R. LOURENCO**, MLA made a mention about the children belonging to weaker sections are deprived of their right to admission in pre-school and/or Class I in unaided private schools.

DR. PRAMOD SAWANT, Chief Minister replied to the mention

3. OBITUARY REFERENCES

SPEAKER made Obituary References to the sad demise of the following:

- (1) **Late Shri Ashok R. Naik**, Rtd. Sergeant in Air Force.
- (2) **Late Prof. J. V. Naik**, a noted historian.

The following Members spoke:

1. Shri Ramkrishna Dhavalikar, MLA
2. **Shri Rajesh Patnekar, Speaker**

The House stood in silence for 1 Minute as a mark of respect to the departed Souls.

4. CONGRATULATORY REFERENCES

1. SHRI SUBHASH A. SHIRODKAR, MLA moved the following:

“This House congratulates the Indian Space Research Organisation (ISRO) for successfully launching Chandrayaan 2.

The following Members spoke:

1. Shri Subhash Shirodkar, MLA
2. Shri Rohan Khaunte, MLA
3. Shri Ramkrishna Dhavalikar, MLA
4. **Shri Nilesh Cabral, Minister for Power**
5. **Shri Mauvin Godinho, Minister for Panchayat**
6. **Shri Digambar V. Kamat, Leader of Opposition**
7. **Dr. Pramod Sawant, Chief Minister**

The Congratulatory Reference was adopted unanimously.

2. S/SHRI GLENN TICLO AND RAMKRISHNA DHAVALIKAR, MLAs' moved the following:

“This House congratulates *Dr. Pramod Sawant*, the Hon. Chief Minister, recipient of the prestigious Sankhali Bhushan Puraskar.”

The following Members spoke:

1. Shri Glenn Souza Ticlo, MLA
2. Shri Ramkrishna Dhavalikar, MLA
3. **Shri Mauvin Godinho, Minister for Panchayat**
4. **Smt. Jennifer Monserrate, Minister for Revenue**
5. Shri Luizinho Faleiro, MLA
6. Smt. Alina Saldanha, MLA
7. Shri Dayanand R. Sopte, MLA
8. Shri Churchill Alemao, MLA

9. **Shri Milind S. Naik, Minister for Urban Development**
10. **Shri Nilesh Cabral, Minister for Power**
11. **Shri Govind Gawde, Minister for Art and Culture**
12. Shri Prasad Gaonkar, MLA
13. Shri Antonio Fernandes, MLA
14. Shri Clafasio Dias, MLA
15. **Shri Deepak Prabhu Pauskar, Minister for PWD**
16. Shri Francisco Silveira, MLA
17. Shri Pratapsingh R. Rane, MLA
18. Shri Ravi S. Naik, MLA
19. Shri Subhash Shirodkar, MLA
20. Shri Pravin Zantye, MLA
21. **Shri Filipe Nery Rodrigues, Minister for WRD**
22. **Shri Manohar Azgaonkar, Dy.Chief Minister**
23. Shri Aleixo Reginaldo, Lourenco, MLA
24. **Shri Chandrakant Kavalekar, Dy. Chief Minister**
25. **Shri Isidore Fernandes, Dy.Speaker**
26. **Shri Digambar V. Kamat, Leader of Opposition**
27. Shri Atanasio Monserrate, MLA
28. **Shri Michael Lobo, Minister for RDA**
29. **Shri Rajesh Patnekar, Speaker**
30. **Dr.Pramod Sawant, Chief Minister**

The Congratulatory References were adopted unanimously.

3. SHRI GOVIND GAUDE, Minister for Art and Culture moved the following Congratulatory References

- (a)“This House congratulates *S/Shri Rohan Naik and Ketan Jadhav*, who were adjudged as best Director and best Actor respectively and the Hauns Sangeet Natya Mandal, recipient of the first prize at the Maharashtra State Theatre Competition for staging the play ‘Avyahat.’
- (b)“This House congratulates *Shri Sushant. S. Bhatikar*, who has been awarded the prestigious National Florence Nightingale Award for Nurses for the year 2018.”
- (c) “This House congratulates *Shri Satish Narvekar*, Director and his team, recipient of various awards for being selected to perform his play ‘Soul to Soul’ organized under the banner ‘Rudreshwar Panaji’ at the Eighth Colombo International Theatre festival at Srilanka.”
- (d)“This House congratulates *Master Yash Padloskar*, for outstanding performance in National and International levels in the arena of Rifle shooting 10 metres/50 metres/300meters, and is the recipient of the prestigious 11 Gold, 7 silver and 8 Bronze medals and *WGM Ms. Bhakti Kulkarni*, recipient of the prestigious title of the National Women’s Chess Championship in 2018 and 2019 and Bronze medal in Russia in 2019. She has also represented the Women’s Team India in the World Women Team Championship in Kazakhstan and China.”

(e) “This House congratulates *Miss Misbah Shaikh*, a brilliant student, from Vaddem Soccorro, who has scored 94.83%, and has also secured highest marks in Sanskrit language in the State.”

The following Members Spoke

1. **Shri Govind Gawde, Minister for Art and Culture**
2. Shri Antonio Fernandes, MLA
3. Shri Atanasio Monserrate, MLA
4. Shri Ravi S. Naik, MLA
5. Shri Joshua P De Souza, MLA
6. Shri Rohan Khaunte, MLA
7. Shri Prasad Gaonkar, MLA
8. Shri Aleixo Reginaldo Lourenco, MLA
9. Shri Nilesh Cabral, MLA
10. **Shri Digambar V. Kamat, Leader of Opposition**
11. **Dr. Pramod Sawant, Chief Minister**
12. **Shri Rajesh Patnekar, MLA**

The Congratulatory References was adopted unanimously.

5. **PAPERS LAID ON THE TABLE OF THE HOUSE**

DR. PRAMOD SAWANT, Chief Minister laid the Annual Administration Report of the Government of Goa, for the year 2016 – 2017.

6. **POSTPONED CALLING ATTENTION**

S/SHRI DIGAMBAR KAMAT(LEADER OF OPPOSITION) RAVI NAIK, PRATAPSINGH RANE, LUIZINHO FALEIRO and ALEIXO REGINALDO LOURENCO, MLAs called the attention of the Minister for Water Resources to the following:

“Fear, anxiety, apprehension and genuine concerns about Inter-State Water Disputes (Amendment) Bill, 2019 in view of intended dissolution of Madhei Water Dispute Tribunal and difficulty which Goa would face before the proposed single National Tribunal and lack of State Government response on the Bill and failure to take people of Goa into confidence to guarantee Water Security.”

SHRI FILIPE NERY RODRIGUES made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Aleixo Reginaldo Lourenco, MLA
2. **Shri Digambar V. Kamat, Leader of Opposition**

Shri Filipe Nery Rodrigues, Minister for WRD and Dr. Pramod Sawant, Chief Minister replied to the clarification sought by the Members.

7. **CALLING ATTENTION**

SHRI DAYANAND SOPTE, MLA called the attention of the Minister for Public Works to the following:

“Fear and anxiety in the minds of contractual staff appointed in P.W.D who have been working for more than 5 to 15 years have not been regularised, instead the

Government has recruited new staff in P.W.D. on regular basis without following proper procedure in different categories of posts. The steps/measures the Government intends to take in the matter.”

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD made a statement in regard thereto.

The following Members sought clarifications:

1. Shri Dayanand R.Sopte,MLA
2. Shri Rohan Khaunte, MLA
3. Shri Churchill Alemao,MLA
4. Shri Pravin Zantye, MLA
5. Shri Francisco Silveira, MLA
6. Shri Prasad Gaonkar,MLA
7. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI DEEPAK PRABHU PAUSKAR, Minister for PWD replied to the clarification sought.

8. **GOVERNMENT BILL INTRODUCED**

The Goa Change of Name and Surname (Amendment) Bill, 2019

9. **GOVERNMENT BILLS-CONSIDERED AND PASSED**

1. DR. PRAMOD SAWANT, Chief Minister moved that the Goa State Higher Education Council (Amendment) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The motion for passing of the Bill was put to vote and passed.

2. SHRI FILIPE NERY RODRIGUES, Minister for Fisheries moved that the Goa Marine Fishing Regulation (Amendment) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2-9, Clause 1, the enacting formula and the long title were put to vote and adopted.

The motion for passing of the Bill was put to vote and passed.

10. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS 2019-20(DAY-14)**

SHRI NILESH CABRAL, Minister for Environment moved the following Demands:

- Demand No. 24 - Environment
- Demand No. 62 - Law
- Demand No. 76 - Electricity
- Demand No. 86 - Non-Conventional Source of Energy

Cut Motions tabled by **S/Shri Digambar V. Kamat (Leader of Opposition) Pratapsingh R. Rane, Luizinho Faleiro** and **Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 24, 62, 76 and 86.

The following Members took part in the Debate:

1. Shri Rohan Khaunte, MLA
2. Shri Prasad gaonkar, MLA
3. Smt. Alina Saldanha, MLA
4. Shri Francisco Silveira, MLA
5. Shri Subhash Shirodkar, MLA
6. Shri Aleixo Reginaldo Lourenco, MLA
7. Shri Clafasio Dias, MLA
8. Shri Dayanand R. Sopte, MLA
9. Shri Churchill Alemao, MLA
10. Shri Glenn Souza Ticlo, MLA
11. Shri Pravin Zantye, MLA
12. Shri Atanasio Monserrate, MLA
13. Shri Antonio Fernandes, MLA
14. **Shri Digambar V. Kamat, Leader of Opposition**

SHRI NILESH CABRAL, Minister for Environment replied to the Debate.

Cut Motions to Demand No. 24 at Sl. Nos. 1 to 3 of list No. 14 separately was put to vote and were negated.

Cut Motions to Demand No. 62 at Sl. Nos. 1 to 3 of list No. 14 circulated separately were put to vote and were negated.

Cut Motions to Demand No. 76 at Sl. Nos. 1 to 3 of list No. 14 circulated separately was put to vote and were negated.

Cut Motions to Demand No. 86 at Sl. Nos. 1 & 2 of list No. 14 circulated separately was put to vote and were negated.

Demand Nos. 24, 62, 76 and 86 were put to vote and passed.

The House was adjourned at 12:08 am to meet at 11:30 am on Friday the 9th August 2019.

DATE OF SITTING

9.8.2019

1. QUESTIONS

(A) POSTPONED STARRED QUESTION WAS FURTHER POSTPONED

Postponed Starred Question No. 2B tabled by S/Shri Aleixo Reginaldo Lourenco, MLA and **Digambar V. Kamat (Leader of Opposition)** regarding 'Recruitment

by IPSCOL' (originally slated for answer on 26-07-2019) was further postponed to next Session.

(b) POSTPONED STARRED QUESTION WAS ORALLY ANSWERED

The Postponed Starred Question No.4B tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Misuse of facilities by migrants by changing their names & surnames (originally slated for answer on 02-08-2019) was orally answered.

(B)STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C and 2B for the day was orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(C) POSTPONED UNSTARRED QUESTIONS WAS LAID ON THE TABLE

Postponed Unstarred Question No.81 tabled by Shri Wilfred D'Sa, MLA regarding 'Change of name' (originally slated for answer on 02-08-2019) was laid on the Table.

(D)UNSTARRED QUESTIONS

Replies laid:-

Replies to the Questions in Unstarred list (Corrected) was laid on the Table.

2. ZERO HOUR MENTION:

(1) SHRI ALEIXO REGINALDO LOURENCO, MLA made a mention about research on people and medicine.

SHRI VISWHAJIT RANE, Minister for Health replied to the Mention.

(2) SHRI ROHAN KHAUNTE, MLA made a mention about participation of foreign Nationals at the domestic tournaments.

SHRI MANOHAR AZGAONKAR, Minister for Sports replied to the Mention.

3. PAPERS LAID

DR.PRAMOD SAWANT, Chief Minister laid the 31st Annual Report of Goa Public Service Commission for the year 2018-2019.

4. PRIVATE MEMBERS' RESOLUTIONS

(1) **SHRI PRATAPSINGH RANE, MLA** moved the following:

"This House strongly recommends the Government to put up large size portraits of all the past Chief Ministers who are no more with us today in the State Secretariat."

The following Members spoke on the Resolution:

1. Shri Pratapsingh R. Rane, MLA.
2. Shri Ramkrishna Dhavalikar, MLA.
3. Shri Churchill Alemao, MLA.
4. Shri Glenn Souza Ticlo, MLA.
4. Shri Aleixo R. Lourenco, MLA.
5. **Shri Rajesh Patnekar, Speaker.**

DR. PRAMOD SAWANT, Chief Minister replied to the points raised by the Members.

The Resolution was withdrawn by the leave of the House.

(2) SHRI ALEIXO REGINALDO LOURENCO, MLA moved the following:
“This House strongly recommends the Government to ensure through suitable legislation and executive orders that persons of Goan origin are given preference in employment to public services under the State and in the private sector that has directly or indirectly availed of Government assistance; in disbursement of assistance under financial schemes and subsidies extended by the State Government; and in allotment of Comunidade and Goa Housing Board land or tenements.”

The following Members spoke on the Resolution:

1. Shri Aleixo R. Lourenco, MLA.
2. **Shri Mauvin Godinho, Minister for Panchayat.**
3. Shri Rohan Khaunte, MLA.
4. Shri Churchill Alemao, MLA.
5. Smt. Alina Saldanha, MLA.

SMT. JENNIFER MONSERRATE, Minister for Revenue, SHRI MAUVIN GODINHO, Minister for Panchayat, and DR. PRAMOD SAWANT, Chief minister replied to the points raised by the Members.

The Resolution was withdrawn by the leave of the House.

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2019-20(DAY-15)**

DR. PRAMOD SAWANT, Chief Minister and SHRI NILESH CABRAL, Minister for Law moved the following Demands:

- | | | |
|--------------|---|-------------------------------------|
| Demand No. 1 | - | Legislature Secretariat |
| Demand No. 3 | - | District & Session Court, North Goa |
| Demand No. 4 | - | District & Session Court, South Goa |
| Demand No. 5 | - | Prosecution |
| Demand No. 6 | - | Election Office |

Demand No. 10	-	Notary Services
Demand No. 28	-	Administrative Tribunal
Demand No. 63	-	Rajya Sainik Board
Demand No. 73	-	State Election Commission
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only) (up to 4.00 p.m.)

Cut Motions tabled by **S/Shri Digambar Kamat, (Leader of Opposition) , Pratapsingh R. Rane, Luizinho Faleiro and Aleixo R. Lourenco, MLAs** were moved to Demand Nos. 1, 3, 4, 5, 6, 10, 28, 63 and 73.

The following Members took part in the Debate:

1. Shri Rohan Khaunte, MLA.
2. Shri Churchill Alemao, MLA.
3. Shri Aleixo Reginaldo Lourenco,MLA.
4. Shri Nilkanth HALarnkar, MLA.
5. Shri Antonio Fernandes,MLA.
6. **Shri Digambar V.Kamat, Leader of Opposition.**

SHRI PRAMOD SAWANT, Chief Minister replied to the Debate.

Cut Motion to Demand No. 3 at item No.1 of list No.15 separately was put to vote and negated.

Cut Motions to Demand No. 4 at item No.2 Sl. Nos. 1 and 2 of list No.15 separately were put to vote and negated.

Cut Motion to Demand No. 5 at item. No. 3 of list No.15separately was put to vote and negated.

Cut Motions to Demand No. 28 at item 4 Sl. No. 1 and 2 of list No.15 separately were put to vote and negated.

Cut Motion to Demand No. 73 at item 5 of list No. 15 separately was put to vote and negated.

Demand Nos.1, 3, 4, 5, 6, 10, 28, 63 and 73 were put to vote and passed.

6. INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.2) BILL,2019 (RELATING TO BUDGET FOR THE YEAR 2019-2020)

(1) **DR.PRAMOD SAWANT, Chief Minister** moved for leave to introduce the Goa Appropriation (No.2) Bill, 2019

(2) **DR.PRAMOD SAWANT, Chief Minister** moved that the Goa Appropriation (No.2) Bill, 2019 be taken into consideration;.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, Clause 1, Schedule the enacting formula and the long title were put to vote and adopted.

The motion for passing of the Bill was put to vote.

The following Members spoke:

1. Shri Aleixo Reginaldo Lourenco, MLA
2. Shri Churchill Alemao, MLA
3. **Shri Digambar V. Kamat, Leader of Opposition**
4. Shri Rohan Khaunte, MLA
5. Shri Pratapsingh R. Rane, MLA

DR.PRAMOD SAWANT, CHIEF MINISTER replied to the point raised by the Members.

7. **PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2019-2020(FIRST BATCH)**

DR. PRAMOD SAWANT, Chief Minister, presented the Supplementary Demands for Grants for the year 2019-20 (First Batch).

The Supplementary Demands for Grants for the year 2019-2020(First Batch) were taken up for discussion and voting.

The Supplementary Demands for Grants for the year 2019-2020(First Batch) were put to vote and passed.

8. **INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.3) BILL,2019 (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2019-2020 (FIRST BATCH)**

(1) **DR.PRAMOD SAWANT, Chief Minister** moved for leave to introduce the Goa Appropriation (No.3) Bill,2019

The Bill was introduced

(2) **DR.PRAMOD SAWANT, Chief Minister** moved that the Goa Appropriation (No.3) Bill, 2019 be taken into consideration;

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, Clause 1, Scheduled the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

9. **GOVERNMENT BILLS-CONSIDERED AND PASSED**

(1) **DR. PRAMOD SAWANT, Chief Minister** moved that The Goa Staff Selection Commission Bill, 2019 be taken into consideration.

The following Members spoke:

1. **Shri Digambar V. Kamat, Leader of Opposition**
2. Shri Pratapsingh R.Rane, MLA

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 19, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

2. **SMT. JENNIFER MONSERRATE, Minister for Revenue** moved that The Goa Land Revenue Code (Amendment) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the bill was moved.

The following members spoke:

1. Shri Rohan Khaunte, MLA
2. Shri Pratapsingh R. Rane, MLA
3. Shri Ramkrishna Dhavalikar, MLA
4. **Shri Digambar V. Kamat, Leader of Opposition**

DR. PRAMOD SAWANT, CHIEF MINISTER replied to the points raised by the Members.

The Motion for passing of the Bill was put to vote and passed.

(3) **SHRI. NILESH CABRAL, Minister for Environment** moved that The Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2019 be taken into consideration.

Shri Glenn Souza Ticlo, MLA moved an amendment to Section 2, Sub Section (iii) clause (p).

“In Section 2, sub section (iii) Clause (p) of the Goa Non-Biodegradable Garbage (Control) (Amendment) Bill, 2019 the phrase “compostable plastic material” shall be deleted.

The Motion for amendment of the Bill was put to vote and carried.

Clauses 2 to 5, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill as amended was put to vote and passed.

- (4) **SHRI. NILESH CABRAL, Minister for Law & Judiciary** moved that the Goa Change of Name and Surname (Amendment) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

10. **GOVERNMENT BILLS-INTRODUCTION, CONSIDERATION AND PASSING**

- (1) **SHRI. VISHWAJIT RANE, Minister for Health** moved for leave to introduce The Goa Ayurvedic and Other Allied Indian Systems of Medicine Council Bill, 2019.

The Bill was introduced.

SHRI. VISHWAJIT RANE, Minister for Health moved that the Goa Ayurvedic and Other Allied Indian Systems of Medicine Council Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 48, Clause 1, Schedule the enacting formula and the long title were put to vote and adopted.

The motion for passing of the Bill was put to vote and passed.

- (2) **SHRI. VISHWAJIT RANE, Minister for Health** moved for leave to introduce the Goa Clinical Establishments (Registration and Regulation) Bill, 2019.

The Bill was introduced

SHRI. VISHWAJIT RANE, Minister for Health moved that The Goa Clinical Establishments (Registration and Regulation) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 48, Clause 1, Schedule the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

(3) SHRI. VISHWAJIT RANE, Minister for Health moved for leave to introduce The Goa Indian System of Medicine and Homeopathy Council (Amendment) Bill, 2019.

The Bill was introduced.

SHRI. VISHWAJIT RANE, Minister for Health moved that The Goa Indian System of Medicine and Homeopathy Council (Amendment) Bill, 2019 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 7, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

11. VALEDICTORY REMARKS BY SPEAKER

SHRI RAJESH PATNEKAR, SPEAKER made Valedictory Remarks.

12. NATIONAL ANTHEM

National Anthem was played.

The House was adjourned *sine die* at 4:50 pm

STATEMENT NO.1

1. STATISTICS OF STARRED AND UNSTARRED QUESTIONS

During the Session, 785 notices of Starred and 1,725 notices of Unstarred Questions were received thus amounting to a total of 2, 510 Questions. Out of the 785 Starred Questions which were received, 772 Starred Questions were admitted and 100 Starred Questions were replied orally. The replies to the rest of the 685 Starred and 1, 725 Unstarred Questions were laid on the Table of the House. 7 Starred and 9 Unstarred Questions were postponed to the next Session.

Statistical information of Starred Questions of Tenth Session 2019

	Questions received	Disallowed	Converted unstarred	consolidated	Deleted	notices admitted	notices replied	notices laid on the Table	postponed to next session	transferred
Archives, Archaeology, Museum	3	-	2	1	-	-	-	-	-	-
Agriculture	3	-	-	-	-	3	-	2	-	1
Airport	2	1	-	-	-	1	1	-	-	-
Animal Husbandry	2	-	-	-	-	2	-	2	-	-
Art & Culture	5	-	-	-	-	5	-	5	-	-
Craftsmens Training	4	-	-	-	-	4	-	4	-	-
Education	6	-	1	-	-	5	1	3	-	1
Election	-	-	-	-	-	-	-	-	-	-
Environment	5	-	-	-	1	4	1	3	-	-
Finance	6	-	1	-	-	5	-	5	-	-
Fisheries	1	-	-	-	-	1	-	1	-	-
Forests	2	-	-	-	-	2	-	2	-	-
Health	14	-	-	-	-	14	-	12	1	1
Home	7	1	-	1	-	5	1	4	-	-
Industries	8	-	1	-	-	7	-	7	-	-
Information Technology	4	-	-	-	1	3	-	3	-	-
Information & Publicity	3	-	1	1	-	1	-	-	1	-
Law	1	-	-	-	-	1	-	1	-	-
Labour	1	-	-	-	-	1	-	1	-	-
Mines	4	-	1	-	-	3	-	2	1	-
Personnel	3	-	2	-	-	1	-	1	-	-
Provedoria	-	-	-	-	-	-	-	-	-	-
Power	10	-	2	-	1	7	-	7	-	-
Panchayati Raj	2	-	-	-	-	2	-	2	-	-
Public works	22	-	4	1	2	15	-	14	-	1
Revenue	8	-	1	-	1	6	-	5	1	-

River navigation	1	-	1	-	-	-	-	-	-	-
Rural Development	3	-	-	-	-	3	1	2	-	-
Social Welfare	2	-	-	-	-	2	-	2	-	-
Sports	5	-	-	-	-	5	-	5	-	-
Tourism	1	-	-	-	-	1	-	1	-	-
Town & Country Planning	6	-	-	-	-	6	-	6	-	-
Transport	6	-	-	-	-	6	-	6	-	-
Urban Development	8	-	-	-	1	7	1	6	-	-
Vigilance	2	-	-	-	1	1	-	1	-	-
Water resources	10	-	-	-	-	10	3	6	-	1
Women & Child Development	2	-	-	-	1	1	1	-	-	-
Total	785	2	12	4	9	785	100	92	4	5

Statistical information of Unstarred Questions of Tenth Session, 2019

Departments	Questions received	Disallowed	Converted unstarred	consolidated	deleted	notices admitted	notices laid on the Table	postponed to next session
Archives,Archaeology,Museum	2	-	1	-	-	3	3	-
Agriculture	6	-	-	-	-	6	6	-
Art & Culture	17	1	-	-	2	14	14	-
Civil Supplies	1	-	-	-	-	1	1	-
Co-operation	1	-	-	-	-	1	1	-
Education	25	-	1	1	-	24	23	1
Environment	2	-	-	-	-	2	2	-
Finance	22	-	2	1	1	24	24	-
Forests	9	-	-	-	-	9	9	-
Gazetter	1	-	-	-	-	1	1	-
Health	32	-	-	1	2	31	29	2
Home	21	-	-	2	1	19	18	1
Housing Board	3	-	-	-	-	3	3	-
Industries	16	-	1	-	1	18	18	-
Information Technology	3	-	-	-	-	3	3	-
Information & Publicity	1	-	1	-	-	2	2	-
Law	5	-	1	-	-	5	4	1
Labour	3	1	1	-	-	3	3	-
Mines	7	-	2	-	-	8	7	1
Personnel	5	-	2	-	-	6	5	1

Provedoria	1	-	-	-	-	1	1	-
Printing & stationery	1	-	-	-	-	1	1	-
Power	28	-	4	-	-	30	28	2
Panchayati Raj	5	-	-	-	1	6	6	-
Public Grievances	2	-	-	-	1	3	3	-
Planning	1	-	-	-	-	1	1	-
Public works	68	3	3	4	2	65	64	1
River navigation	-	-	1	-	-	1	1	-
Revenue	20	-	2	5	-	16	15	1
Rural Development	3	1	-	-	-	2	2	-
Social Welfare	9	1	-	1	1	8	8	-
Sports	8	-	-	-	-	8	8	-
Tourism	11	-	-	-	1	12	12	-
Town & Country Planning	5	-	-	-	-	5	5	-
Transport	8	-	-	-	-	8	8	-
Urban Development	22	-	-	-	1	23	23	-
Vigilance	2	-	-	-	-	1	0	1
Water Resources	6	-	-	-	-	6	6	-
Women & Child development	1	-	-	-	-	1	1	-
Total	1,725	7	22	15	14	1,725	1,725	12

STATEMENT II

1. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

I. BILLS ASSENTED

The Secretary Legislature, reported the assent of the Hon.Governor of Goa to the following Bills on 15th July, 2019:

1. The Goa Appropriation Bill, 2019.
2. The Goa Appropriation (Vote on Account) Bill, 2019.
3. The Goa Commission for Scheduled Castes and Tribes (Amendment) Bill, 2019.
4. The Goa Goods and Services Tax (Amendment) Bill, 2019.
5. The Goa Registration of Tourist Trade (Amendment) Bill, 2019.
6. The Goa Tourist Places (Protection and Maintenance) (Amendment) Bill, 2019.
7. The Goa Public Health (Amendment) Bill, 2019. and
8. The Goa Value Added Tax (Eleventh Amendment) Bill, 2019.

II. GOVERNMENT BILLS PASSED BY THE HOUSE

<i>Sl. No</i>	<i>Title of Bill</i>	<i>Name of Minister</i>	<i>Date of Introduction</i>	<i>Date of consideration and passing of the Bill</i>
1.	The Goa Appropriation(No.2) Bill, 2019	Shri Pramod Sawant, Chief Minister	09/08/2019	09/08/2019
2.	The Goa Appropriation(No.3) Bill, 2019	Shri Pramod Sawant, Chief Minister	09/08/2019	09/08/2019
3.	The Factories (Goa Amendment) Bill, 2019	Shri Chandrakant Kavalekar, Dy.Chief Minister	30/07/2019	01/08/2019 Passed with Amendment
4.	The Goa State Higher Education Council (Amendment) Bill, 2019	Shri Pramod Sawant, Chief Minister	06/08/2019	08/08/2019
5.	The Goa Non-Biodegradable Garbage (Control) (Amendment) bill, 2019	Shri Nilesh Cabral, Minister for Environment	07/08/2019	09/08/2019 Passed with Amendment
6.	The Goa Marine Fishing Regulation (Amendment) Bill, 2019	Shri Filipe Nery Rodrigues, Minister for Fisheries	06/08/2019	08/08/2019
7.	The Goa Revenue Code (Amendment) Bill, 2019	Smt Jennifer Monserrate, Minister for Revenue	07/08/2019	09/08/2019
8.	The Goa Staff Selection Commission Bill, 2019	Shri Pramod Sawant, Chief Minister	07/08/2019	09/08/2019
9.	The Goa Change of Name and Surname (Amendment) Bill, 2019	Shri Nilesh Cabral, Law Minister	08/08/2019	09/08/2019
10.	The Goa Council of Ayurvedic and other Allied Indian System of Medicine Bill, 2019	Shri Vishwajit Rane, Minister for Health	09/08/2019	09/08/2019
11.	The Goa Indian System of Medicine and Homoeopathy Council (Amendment) Bill, 2019	Shri Vishwajit Rane, Minister for Health	09/08/2019	09/08/2019
12.	The Goa Clinical Establishments(Registration and Regulation) Bill, 2019	Shri Vishwajit Rane, Minister for Health	09/08/2019	09/08/2019

